

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/1919/2025	SUJIT NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BISOI /114 /2024 (//	AOR20230000623C202500002
2	D-BLAPL/1921/2025 BLAPL/718/2025	KAILASH SAGARIA VS STATE OF ODISHA	BISWAJIT SAHOO VS	KOMNA PS /258 /2024 J.M.F.C,KOMNA(Nuapada) CT/0000258/2024	
3	D-BLAPL/1925/2025 BLAPL/702/2025	R.LOKANATH PATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	MANCHESWAR P.S. /663 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002112/2024	
4	D-BLAPL/1926/2025	BADAL SWAIN VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BADAGODA P.S. /757 /2024 (//	
5	D-BLAPL/1929/2025	NAGABATULA BALU @ N. BALU VS STATE OF ODISHA	DURGA PRASAD DHAL VS	CHITRAKONDA /121 /2021 (//	
6	D-BLAPL/1931/2025	BIKRAM SANTA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /322 /2023 (//	
7	D-BLAPL/1933/2025	SANJAY @ SANTOSH BENIA @ BENIYA VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 (//	
8	D-BLAPL/1934/2025	NANDA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /67 /2020 (//	
9	D-BLAPL/1935/2025	SIBA DIPA @ SHIBA DEEPA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /58 /2015 (//	
10	D-BLAPL/1937/2025	SRIKANTA MOHAKUD VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /364 /2024 (//	
11	D-BLAPL/1938/2025	PITABAS TAKRI VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /63 /2022 (//	

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12	D-BLAPL/1939/2025 BLAPL/723/2025	SAMBARI SINGH VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /280 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000784/2024	
13	D-BLAPL/1940/2025	NARAYAN TAKRI VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /63 /2022 () //	
14	D-BLAPL/1941/2025 BLAPL/725/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	BALIANTA P.S. /271 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000305/2024	
15	D-BLAPL/1952/2025	SAROJ KUMAR BISWAL@MUNA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	MANCHESWAR P.S. /343 /2024 () //	AOD20220003315C202500007
16	D-BLAPL/1954/2025	ABHIJIT MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
17	D-BLAPL/1960/2025	AJU SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202500006
18	D-BLAPL/1961/2025	ANANTA DHAL @ GHAULA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALIAPAL /213 /2024 () //	AOD20240000348C202500005
19	D-BLAPL/1969/2025	SISIR KUMAR MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BAIDYANATHPUR /567 /2024 () //	
20	D-BLAPL/1977/2025	PUPUN SETHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202500010
21	D-BLAPL/1989/2025	SUSHANTA DAS VS STATE OF ODISHA	NIBEDITA MOHANTY VS	ANGUL TOWN /830 /2024 () //	
22	D-BLAPL/1991/2025	ABUBKKAR SIDDIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500017
23	D-BLAPL/1995/2025	GUFHAM MAHAMMAD @ GOUKHARA KHAN	SUSHANTA KUMAR JOSHI	PATNAGARH /342 /2024	

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/1996/2025	BULU LENKA	ANITA SAHOO	FATEGARH /276 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/2001/2025	BIKASH PARIDA	RAKESH BEHERA	SARAT /74 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/2002/2025	SABIR KHAN @ SABIR MAHAMMAD	SUSHANTA KUMAR JOSHI	PATNAGARH /342 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/2005/2025	BASUDEV MAHARANA	SANJIT MISHRA	MARINE PENTHAKATA /25 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/2007/2025	TAPU @ TAPAN @ KHIROD BHOI	DHANANJAYA NAYAK	GOBINDAPUR /196 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/2008/2025	KUMUDINI KAUDI	ABHINANDAN PRADHAN	PAIKMAL /140 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/2010/2025	MANAGALA SINGH HARIJAN	MANORANJAN PADHY	JEYPORE SADAR /219 /2022	AOD20220003086C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/2011/2025	UMAKANTA @ GORA PAKHAYAT	ARUN KUMAR DAS (1)	NACHUNI /283 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/2016/2025	ROHIT KUMAR AGRAWAL @ ROHIT AGRAWAL	BHABANI SHANKAR DASPARIDA	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/2017/2025	RAKESH NAIK	BIRAJA PRASAD NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/2021/2025	JAYA @ JAYANANDA PRADHAN	JNYANANANDA PANDA	KESINGA /367 /2024	
		VS	VS	()	

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35	D-BLAPL/2023/2025	STATE OF ODISHA DEBENDRA KUMAR MEHER VS	JNYANANANDA PANDA VS	// TITILAGARH /110 /2024 ()	
36	D-BLAPL/2024/2025	STATE OF ODISHA SANKAR @ SHANKARSHAN DEBATA VS	RAMESH CHANDRA MAHARANA VS	// BENTKAR (42 MOUZA) UPD CUTTACK /90 /2023 ()	
37	D-BLAPL/2025/2025	STATE OF ODISHA BIKRAM MOHANTY @ BIKU VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /242 /2024 ()	
38	D-BLAPL/2026/2025	STATE OF ODISHA JAGADISH MAHANTA VS	MANAS KUMAR CHAND VS	// KALINGA NAGAR /286 /2024 ()	
39	D-BLAPL/2027/2025	STATE OF ODISHA SUSHANTA SETHY VS	MANAS KUMAR CHAND VS	// MARSHAGHAI /198 /2024 ()	
40	D-BLAPL/2029/2025	STATE OF ODISHA PAPU @ SUBHENDU PANDA VS	MANAS KUMAR CHAND VS	// PIRAHAT P.S /88 /2022 ()	
41	D-BLAPL/2034/2025	STATE OF ODISHA ANANTA KUMAR MAHAKUD VS	MANAS KUMAR CHAND VS	// RAIRAKHOL /10 /2025 ()	
42	D-BLAPL/2036/2025	STATE OF ODISHA MOHAMMED JAWED @ LADEN VS	GYANA RANJAN DHAL VS	// TOMANDO /66 /2023 ()	
43	D-BLAPL/2039/2025 BLAPL/712/2025	STATE OF ODISHA BHARAT KUMAR DASH @ KARTIKA VS	SUMANTA MAUK VS	// SATYABADI /298 /2024 J.M.F.C. (II), PURI(Puri) GR/0000700/2024	
44	D-BLAPL/2042/2025	STATE OF ODISHA BHIMA BHUKTA VS	MANAS KUMAR CHAND VS	// RAIRAKHOL /10 /2025 ()	
45	D-BLAPL/2045/2025	STATE OF ODISHA SABYASACHI PRADHAN VS	MANAS KUMAR CHAND VS	// RAIRAKHOL /10 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/2050/2025	RAMAKANTA ROUT VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	BALIANTA P.S. /511 /2024 () //	
47	D-BLAPL/2058/2025	DIABHANJA DIGAL VS STATE OF ODISHA	AMIT BISWAL VS	GOCHHAPADA /165 /2024 () //	
48	D-BLAPL/2059/2025	DHANA @ DHANESWAR BARIK VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	RANPUR /37 /2009 () //	
49	D-BLAPL/2064/2025	SIBA GOUDA@MAHANKUDA VS STATE OF ODISHA	UMAKANTA MOHPATRO VS	DIGAPAHANDI /107 /2022 () //	AOR20220001890C202500006
50	D-BLAPL/2067/2025	DAMBARUDHAR NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	SINAPALI /68 /2015 () //	AOR20220001303C202500001
51	D-BLAPL/2069/2025	ROSHAN SETHY@ROSHAN SETHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500019
52	D-BLAPL/2073/2025	HARICHAND@HARICHANDRA MISTRI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI SADAR /45 /2024 () //	AOR20220001303C202500002
53	D-BLAPL/2076/2025	MANDAKU BHATRA @ BANDAKU KUMBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /154 /2015 () //	
54	D-BLAPL/2079/2025	KARTIK HAZARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 () //	
55	D-BLAPL/2081/2025	RAHUL KAUSHAL VS STATE OF ODISHA	MAHENDRA KUMAR PANCHABIHAR VS	HIRAKUD /257 /2021 () //	AOR20220002861C202500002
56	D-BLAPL/2086/2025	SUNIL @NITYANANDA PANDEY @ NITYANAND PANDEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	AINTHAPALI /475 /2017 () //	
57	D-BLAPL/2088/2025	SUSHANTA@SUSANTA ROUT	PANCHANAN PANIGRAHI	BHUBAN /405 /2021	AOD20240000001C202500026

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/2090/2025	LABA MAJHI	SURYAKANTA DWIBEDI	KOSAGUMUDA /40 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/2095/2025	DILIP KUMAR SATAPATHY @ MITU	SOUGAT DASH	JAGATPUR /391 /2023	AOD20240000012C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/2097/2025	BUNTY BHUE	PRASANTA KUMAR ROUTRAY	BARGARH /480 /2023	AOD20240000391C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/2104/2025	HARSHA @ HARSH SHARMA	AMIT KUMAR SAHU	RAYAGADA G.R.P. /74 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/2105/2025	JAYA NARAYAN THAKUR	BIJAYA KUMAR RAGADA	TANGARPALI /125 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/2107/2025	SOHANLAL @ SOHAN	SURYAKANTA DASMOHAPATRA	MACHHKUND /65 /2024	AOR20220004152C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/2108/2025	PRAKASH GODAR	SURYAKANTA DASMOHAPATRA	MACHHKUND /65 /2024	AOR20220004152C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/2123/2025	PRASAN @ PRASANNA KUMAR MOHANTY	AMITAV TRIPATHY	NAYAGARH /439 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/2126/2025	BHALU @ SIRAJ ALII	AMITAV TRIPATHY	NAYAGARH SADAR /228 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/2129/2025	ROHIT KUMAR	AMIT KUMAR SAHU	RAYAGADA G.R.P. /75 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/2130/2025	HIMANSHU BARIK @ BENGLU	SOUMYA RANJAN DAS	RAGHUNATHPALI /468 /2024	
		VS	VS	()	

ORISSA HIGH COURT

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69	D-BLAPL/2133/2025	STATE OF ODISHA VENKET PRASAD PATNAIK VS	BIKRAM KESHARI RAJ VS	// BAIDYANATHPUR /601 /2024 ()	
70	D-BLAPL/2134/2025	STATE OF ODISHA KARTIK JENA VS	ANUPAM DASH VS	// BHARATPUR PS /316 /2021 ()	
71	D-BLAPL/2136/2025	STATE OF ODISHA EKA @ MITU BEHERA VS	BIKRAM CHANDRA GHADEI VS	// SATYABADI /114 /2019 ()	
72	D-BLAPL/2138/2025	STATE OF ODISHA TUNA @ SAHADEV BEHERA VS	BIKRAM CHANDRA GHADEI VS	// SATYABADI /114 /2019 ()	
73	D-BLAPL/2140/2025	STATE OF ODISHA KAMALA KANTA NAIK VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /492 /2024 ()	
74	D-BLAPL/2142/2025	STATE OF ODISHA RAJESH GHOSH VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /348 /2024 ()	
75	D-BLAPL/2143/2025	STATE OF ODISHA KUSH KUMAR PANDEY VS	JNYANANANDA PANDA VS	// AINTHAPALI /399 /2024 ()	
76	D-BLAPL/2147/2025	STATE OF ODISHA MANOJ @ DURBADAL NAG VS	SARAT KUMAR JENA VS	// BARGARH SADAR /252 /2024 ()	
77	D-BLAPL/2148/2025	STATE OF ODISHA SUKADEV BHUE VS	SARAT KUMAR JENA VS	// BARGARH SADAR /258 /2023 ()	
78	D-BLAPL/2149/2025	STATE OF ODISHA AJAYA CHERO @ GURU @ BISHAL @ BHAGIRATHI VS	SURYAKANTA DWIBEDI VS	// AINTHAPALI /475 /2017 ()	AOR20220001245C202500001
79	D-BLAPL/2151/2025	STATE OF ODISHA BASU DAS @ BASUMATI PAIK VS	SARAT KUMAR JENA VS	// SOHELLA /30 /2024 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/2153/2025	AMULYA DAS VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /497 /2024 () //	
81	D-BLAPL/2155/2025	SALU @ DILIP PARIDA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	BARANGA /437 /2024 () //	
82	D-BLAPL/2157/2025	GUNA @ KAILASH SAMAL VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	RAMACHANDRAPUR /2 /2020 () //	
83	D-BLAPL/2159/2025	BILAO @ AKASH DAS VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	MALGODOWN /177 /2023 () //	
84	D-BLAPL/2161/2025	DURGA PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BASELI SAHI PS /216 /2024 () //	
85	D-BLAPL/2162/2025	BALI CHARAN PADHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /58 /2021 () //	
86	D-BLAPL/2163/2025	PABITRA GOUDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 () //	
87	D-BLAPL/2164/2025	RASHMI RANJAN BHOI @ SILU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SPL.TASK FORCE /12 /2022 () //	
88	D-BLAPL/2165/2025	TUSAR BHANJO VS STATE OF ODISHA(EOW)	DEBA PRASAD DAS VS	EOW,BHUBANESWAR /8 /2024 () //	
89	D-BLAPL/2166/2025	KARTIKA TAMULIA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KEONJHAR TOWN /338 /2022 () //	
90	D-BLAPL/2167/2025	BIKRAM BISWAL @ BULA VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	BALIKUDA /62 /2024 () //	
91	D-BLAPL/2168/2025	PRABHAKAR @ PRABHAT BARIK	DEEPAK RANJAN PARIDA	Maitri Vihar PS /547 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/2169/2025	K. GANESH	DIBYAJYOTI SAHOO	K.NUAGAON /377 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CMAPL/2533/2025	KADAMBINI ROUT	MONOMOY BASU	//	
		VS	VS	()	
		THUKURI DEI		//	
94	D-CMAPL/2602/2025	PRAFULLA KUMAR DASH	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CMP/2462/2025	BASANTI KHILAR	PRAJNA SARITA MOHANTY	//	
		VS	VS	()	
		NIMAIN MOHANTY		//	
96	D-CMP/2481/2025	PRADIPTA @ PRADEEP KUMAR DASH	PRATAP CHANDRA MISHRA	//	
		VS	VS	()	
		UPENDRA NATH DASH		//	
97	D-CMP/2517/2025	MUNNI DEVI AGARWALLA	MANOJ KUMAR PANDA	//	
		VS	VS	()	
		MANORANJAN NATH		//	
98	D-CMP/2523/2025	BHOJRAJ SAHU	MAHESWAR MOHANTY	//	
		VS	VS	()	
		RADHA SAHU		//	
99	D-CONTAC/2446/2025	ER. DEBASHISHA HOTA	IN PERSON	//	AOR20220001293C202500003
		VS	VS	()	
		SANJAY KUMAR,SECRETARY UNION OF INDIA		//	
100	D-CONTC/2466/2025	MURALIDHAR MISHRA	ADV.	//	
		VS	VS	()	
		SATYA RANJAN SAHOO,DIRECTOR,SECONDARY EDUCATION,BBSR,ODISHA		//	
101	D-CONTC/2471/2025	THAKUR ROHIDAS	ADV.	//	
		VS	VS	()	
		ANANYA DAS,COLLECTOR,SAMBALPUR		//	
102	D-CONTC/2472/2025	BASANTA KUMAR SAHOO	ADV.	//	
		VS	VS	()	

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103	D-CONTC/2480/2025	RABINDRA KUMAR SAHOO,PRESIDENT,NAYAGARH DISTRICT CENTRAL CO-OPERATIVE BANK,NAYAGARH DEBASIS PANDA VS	ADV. VS	// 0	
104	D-CONTC/2491/2025	AMIT GARG,CHIEF EXECUTIVE OFFICER,TPSODL RANJAN KUMAR DASH VS	ADV VS	// 0	
105	D-CONTC/2494/2025	AMITENDRA NATH SINHA,IPS BHAGABAN PANDA VS	ADV. VS	// 0	
106	D-CONTC/2496/2025	AMITENDRA NATH SINHA,IPS SANTOSH KUMAR DASH VS	ADV. VS	// 0	
107	D-CONTC/2497/2025	AMITENDRA NATH SINHA,IPS ARJUNI @ ARJUNA CHARAN BEHERA VS	SWAGAT KUMAR SAHU VS	// 0	AOR20220004593C202500004
108	D-CONTC/2502/2025	MANOJ AHUJA, IAS, CHIEF SECY, G.A. DEPTT. RAMESH CHANDRA SENAPATY VS	ADV. VS	// 0	
109	D-CONTC/2504/2025	AMITENDRA NATH SINHA,IPS PRABODHA KUMAR SAHU VS	ADV. VS	// 0	
110	D-CONTC/2515/2025	AMITENDRA NATH SINHA,IPS SUBAS CHANDRA JENA VS	AKSHAYA KUMAR DORA VS	// 0	
111	D-CONTC/2518/2025	DIBYA JYOTI PARIDA,IAS SATYASHRI MOHAPATRA VS	ADV. VS	// 0	
112	D-CONTC/2519/2025	ANU GARG,IAS SURYA NARAYAN MISHRA VS	ADV. VS	// 0	
113	D-CONTC/2521/2025	ANANYA DAS,IAS TIKI SAHU VS	ADV. VS	// 0	
		KABIRAJ PRADHAN,TAHASILDAR,KONISI,GANJAM		//	

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114	D-CONTC/2525/2025	PADMAVATI SAHU VS KABIRAJ PRADHAN,TAHASILDAR,KONISI,GANJAM	ADV. VS	// 0 //	
115	D-CONTC/2527/2025	SUDIP KUMAR SAHU VS KABIRAJ PRADHAN,TAHASILDAR,KONISI,GANJAM	ADV. VS	// 0 //	
116	D-CONTC/2531/2025	KISHOR CHANDRA PARIDA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
117	D-CONTC/2537/2025	SANTOSH KAIBARTA VS NARAHARI SETHI, DIRECTOR, DEPTT. OF HIGHER EDU	ADV VS	// 0 //	AOR20220001616C202500015
118	D-CONTC/2541/2025	SURYA NARAYAN DAKUA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
119	D-CONTC/2548/2025	SUKANTA KUMAR MAHARANA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
120	D-CONTC/2550/2025	PEREPU SATYANARAYANA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
121	D-CONTC/2551/2025	DEBI PRASAD MOHANTY VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //	
122	D-CONTC/2553/2025	BIJOY KUMAR BEHERA VS NRUSINGH BHOL,EXCISE COMMISSIONER,CUTTACK	DEBENDRA KUMAR DHAR VS	// 0 //	
123	D-CONTC/2648/2025	SUNAKAR JENA VS GIRISH S N,COMMISSIONER CUM SECRETARY,PR AND D.W DEPTT.	RAJJEET ROY VS	// 0 //	AOR20220001462C202500004
124	D-CONTC/2664/2025	BANAMALI LENKA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //	
125	D-CONTC/2667/2025	BICHITRANANDA DAS	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/2669/2025	DEO RANJAN KUMAR SINGH, IAS NARAHARI JENA	ADV.	//	
		VS	VS	()	
127	D-CONTC/2671/2025	DEO RANJAN KUMAR SINGH, IAS M/S. MATRUBHUMI SHELTERS PVT. LTD, BBSR	AMIT PRASAD BOSE	//	
		VS	VS	()	
128	D-CONTC/2674/2025	GOURI SHANKAR BHUYAN, PLANNING MEMBER AUTHORISED OFFICER, BDA SIMANCHALMOHAPATRA	ADV.	//	
		VS	VS	()	
129	D-CRLA/1928/2025	ASWATHY S., IAS DAMBARUDHAR MAJHI	SUJAY SHANKER SINGHDEO	JUNAGARH /130 /2019	AOD20230000313C202500003
		VS	VS	()	
130	D-CRLA/1956/2025	STATE OF ODISHA PARSURAM KUMBHAR	RAJIB LOCHAN PATNAIK	NABARANGAPUR TOWN /223 /2022	
		VS	VS	()	
131	D-CRLA/2057/2025	STATE OF ODISHA GANDARAM KHAMARI	BRAHMANANDA HOTA	//	
		VS	VS	()	
132	D-CRLA/2070/2025	DIRECTOR OF VIGILANCE, GOVT. OF ODISHA, CUTTACK TUTUNA PRADHAN	SUSANTA KUMAR BARAL	ATHGARH /118 /2023	AOR20220001297C202500021
		VS	VS	()	
133	D-CRLA/2098/2025	STATE OF ODISHA PAPUL BEHERA	BRUNDABAN ROUT	BADAMBADI /353 /2024	
		VS	VS	()	
134	D-CRLA/2106/2025	STATE OF ODISHA PRASANTA KUMAR ROUT	ABHAS MOHANTY	SAMBALPUR VIGILANCE /65 /2018	
		VS	VS	()	
135	D-CRLA/2112/2025	STATE OF ODISHA(VIG.) BHARAT BADAIAK	BISWAJIT NAYAK	BISRA /158 /2020	
		VS	VS	()	
136	D-CRLA/2116/2025	STATE OF ODISHA MOHAN KUMAR BHUYAN	ASHOK KUMAR BEHERA	PANIKOILI /61 /2020	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLA/2120/2025	STATE OF ODISHA BIBHU @ PRABHUTTA PARIDA VS	PRAVASH CHANDRA JENA VS	// KHUNTUNI /186 /2024 ()	
138	D-CRLLP/2053/2025	STATE OF ODISHA TAPAS KUMAR DASH VS	BISWAJIT MOHAPATRA VS	// / /0 ()	
139	D-CRLMA/2114/2025	ARINDUM DASH CENTRAL BUREAU OF INVESTIGATION (CBI), NEW BARPETA VS	SAURABH HAK NAYAK, (SPL. PUBLIC PROSECUTOR CBI) VS	// / /0 ()	
140	D-CRLMC/1924/2025	CHANCHAL KUMAR MUKHERJEE MANAS CHANDRA PRADHAN@BAPI VS	RAJENDRA NARAYAN ROUT VS	// RASGOBINDPUR /161 /2023 ()	AOR20220001558C202500011
141	D-CRLMC/1932/2025	STATE OF ODISHA SASHI BHUSAN SHARMA VS	ARIJEET MISHRA VS	// / /0 ()	
142	D-CRLMC/1946/2025	MUKESH KUMAR SINGH RAJKUMAR@BITU VS	ASIT KUMAR JENA VS	// / /0 ()	
143	D-CRLMC/1951/2025	STATE OF ODISHA MAHANTA TRILOCHAN DAS@SAHOO VS	RAMANI KANTA PATTANAİK VS	// / /0 ()	
144	D-CRLMC/1957/2025	STATE OF ODISHA BASANTA KUMAR PATASAHANI VS	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /158 /2017 ()	
145	D-CRLMC/1962/2025 CRLMC/288/2025	STATE OF ODISHA DEBASISH MISHRA VS	KAUSTUVA MOHANTY VS	// NIMAPADA /152 /2024 J.M.F.C.,NIMAPARA(Puri)	
146	D-CRLMC/1965/2025	STATE OF ODISHA SANTOSH PRADHAN VS	JUGALA KISHORE PANDA VS	// GR/0000556/2024 / /0 ()	
147	D-CRLMC/1979/2025	STATE OF ODISHA PRASANTA KUMAR DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// BANTALA /32 /2008 ()	AOR20220001648C202500007

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/1981/2025	GANDHARBA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /207 /2019 () //	
149	D-CRLMC/1988/2025	HEMANT SINGH@HEMANTA KUMAR SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	UDALA /97 /2014 () //	AOR20220001631C202500015
150	D-CRLMC/1993/2025	GANESWAR BHOI VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /532 /2016 () //	
151	D-CRLMC/2022/2025	GIRISH TANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	
152	D-CRLMC/2033/2025	SK.HABIBULLAH @ FAKIL VS STATE OF ODISHA	BHARAT JALLI VS	TIRTOL /155 /2018 () //	
153	D-CRLMC/2038/2025	GUPTESWARA @ GUPTESWAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ATHAMALLIK /117 /2019 () //	
154	D-CRLMC/2040/2025	BAPI @ SUKADEB MONDAL VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 () //	
155	D-CRLMC/2043/2025	JAGGDISH NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE TOWN /232 /2017 () //	
156	D-CRLMC/2049/2025	AJAYA KUMAR JENA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /478 /2014 () //	
157	D-CRLMC/2051/2025	SUDESH PATNAIK VS HDFC BANK LTD., MUMBAI	ANAM CHARAN PANDA VS	/ /0 () //	
158	D-CRLMC/2061/2025	SANKAR KUMAR SINGH VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /87 /2015 () //	
159	D-CRLMC/2091/2025	TIKELAL MAJHI @ LALA	DURGA PRASAD PATNAIK	BOLANGIR TOWN /40 /2021	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CRLMC/2092/2025	STATE OF ODISHA DEEPAK MAHALIK	BADAL KUMAR BEHERA	OUPADA /9 /2011	AOR20220001087C202500006
		VS	VS	()	
161	D-CRLMC/2096/2025	STATE OF ODISHA SASHIKANTA BEHERA	PRATIK DASH	/ /0	
		VS	VS	()	
162	D-CRLMC/2100/2025	SUB SIVISIONAL JUDICIAL MAGISTRATE, BALASORE PAPU @ BIPIN GAUDA	SURYAKANTA DASH	KHALLIKOTE /113 /2017	
		VS	VS	()	
163	D-CRLMC/2110/2025	STATE OF ODISHA BIJAY KUMAR PANDA	ASHOK KUMAR BEHERA	/ /0	
		VS	VS	()	
164	D-CRLMC/2115/2025	SUBHASHMITA @ PARBATI DASH ARCHANA PRATAP	SAURAV TIBREWAL	KHARABEL NAGAR P.S. /506 /2022	
		VS	VS	()	
165	D-CRLMC/2122/2025	STATE OF ODISHA ANANDIYA ANIMESH DASH	PRAVAS NAIK	BHUBAN /92 /2020	
		VS	VS	()	
166	D-CRLMC/2125/2025	STATE OF ODISHA SHRAYANS PRATAP	SAURAV TIBREWAL	KHARABEL NAGAR P.S. /506 /2022	
		VS	VS	()	
167	D-CRLMP/1917/2025	STATE OF ODISHA SIDDHARTHA KUMAR MISHRA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
168	D-CRLMP/1918/2025	STATE OF ODISHA BHIMSEN LENKA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
169	D-CRLMP/1927/2025	STATE OF ODISHA RITANJALI PRADHAN	NIRANJAN PANDA	/ /0	
		VS	VS	()	
170	D-CRLMP/1936/2025	STATE OF ODISHA LABANGA GOCHHAYAT	RAJENDRA KUMAR PRADHAN	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLREV/2020/2025	SANJAYA KUMAR MOHANTY VS PARBATI CHARAN DAS	JAJATI KISHORE MOHANTY VS	// 0 //	
183	D-CRLREV/2056/2025	BASANTA @ BASANTA KUMAR MALLICK VS KHAGENDRA PRASAD BEHERA	DIPTI RANJAN SWAIN VS	// 0 //	
184	D-CRLREV/2101/2025	MURARI PASAYAT VS KHIRADHAR PASAYAT	BIJAYA KUMAR RAGADA VS	// 0 //	
185	D-MACA/2453/2025	B.M., M/S. ORIENTAL INSURANCE CO.LTD., JEYPORE VS DAMBARU GADABA	PRASANTA KUMAR MAHALI VS	// 0 //	
186	D-MACA/2455/2025	B.M., M/S. ORIENTAL INSURANCE CO.LTD., JEYPORE VS RAMA GADABA@RAMACHANDRA	PRASANTA KUMAR MAHALI VS	// 0 //	
187	D-MACA/2476/2025	M/S NEW INDIA ASSURANCE CO. LTD., CUTTACK VS SANTOSH NAYAK @PRADIP NAYAK	SUBRAT SATPATHY VS	// 0 //	
188	D-MACA/2522/2025	SOBHA JAL@SOBHA JALA VS CHANDAN KUMAR AGRAWAL	JAGABANDHU SAHU VS	// 0 //	
189	D-MACA/2575/2025	D.M.,M/S NATIONAL INSURANCE CO.LTD.,KHURDA VS URMILA BISWAL	PRAKASH KUMAR MOHANTY VS	// 0 //	
190	D-MACA/2580/2025	B.M.,M/S NATIONAL INSURANCE CO.LTD.,KORAPUT VS NEELAKANTHA PUJARI	PRAKASH KUMAR MOHANTY VS	// 0 //	
191	D-MACA/2608/2025	PRAFULLA SARANGI VS SAMBIT PRIYADARSHI SARANGI	DHANANJAYA MUND VS	// 0 //	
192	D-MACA/2610/2025	D.M.,M/S IFFCO-TOKIO GENERAL INSURANCE CO.LTD.,Bhubaneswar VS LATIKA MALLICK	RAMBIB BALA PATI VS	// 0 //	
193	D-MACA/2611/2025	DANDAPANI PADHI	DHANANJAYA MUND	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		PITABAS GAHAN		//	
194	D-MACA/2615/2025	D.M., ORIENTAL INSURANCE CO LTD., BBSR	RIMJHIMBALA PATI	//	
		VS	VS	0	
		SUSANT KUMAR@SANTOSH KUMAR BEHERA		//	
195	D-MATA/2443/2025	ADITYA MAHAR	RAJESH KUMAR MAHAPATRA	//	AOR20220001639C202500003
		VS	VS	0	
		AMITA MAHAR		//	
196	D-MATA/2567/2025	REENA RANI TARASIA	TAPASWINI SINHA	//	
		VS	VS	0	
		DEBENDRA KUMAR TARASIA		//	
197	D-MATA/2607/2025	SIBANI NANDA	PRAMOD KISHORE CHAND	//	
		VS	VS	0	
		BRAHMANANDA KAR		//	
198	D-MATA/2618/2025	RASHMI RANJAN MUDULI	GAJENDRANATH ROUT	//	
		VS	VS	0	
		UPASANA MUDULI		//	
199	D-RPFAM/2569/2025	KRUSHNA CHANDRA PARIDA	HARIPAD MOHANTY	//	
		VS	VS	0	
		SOUBHAGINI BALIARSINGH		//	
200	D-RPFAM/2573/2025	MISHARILAL NAYAK	ANIRUDHA DAS	//	
		VS	VS	0	
		DHANESWARI NAYAK		//	
201	D-RPFAM/2635/2025	RANKANIDHI KHADANGA	TANMAYA KUMAR MOHANTY	//	
		VS	VS	0	
		KALPANA KHADANGA		//	
202	D-RSA/2470/2025	AGANI CHARAN PATRA	RAMAKANTA MOHANTY, (SR.ADV.)	//	
		VS	VS	0	
		PARBATI JENA@PARBATI PATRA		//	
203	D-RSA/2498/2025	DHANANJAYA BHOI @ DHANURJAYA BHOI	SURAJ MOHANTY	//	
		VS	VS	0	
		KSHETRA BHOI		//	
204	D-RSA/2563/2025	DEEPAK KUMAR NAYAK	SANJIB SWAIN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-RSA/2606/2025	PRADEEP KUMAR NAYAK UMAKANTA SAHOO VS	DWARIKA PRASAD MOHANTY VS	// // ()	
206	D-RSA/2653/2025	THE CHAIRMAN CUM MANAGING DIRECTOR, CUTTACK PUSPALATA DAS @ MAHARANA VS	TUSAR KUMAR MISHRA VS	// // ()	
207	D-RSA/2658/2025	MURALIDHAR BHOLA PUSPALATA DAS @ MAHARANA VS	TUSAR KUMAR MISHRA VS	// // ()	
208	D-RSA/2672/2025	MURALIDHAR BHOLA DOLAMANI AMARI VS	SATYANARAYAN MOHAPATRA VS	// // ()	
209	D-RVWPET/2622/2025	BUDU MEHER ANANDA CHANDRA BARIK VS	ADV. VS	// // ()	
210	D-TRPCRL/1998/2025	STATE OF ODISHA RASHMI PRAVA PRADHAN VS	PRAVASHA PUJAREE PARIDA VS	// // ()	PHULBANI TOWN /185 /2018
211	D-WA/2430/2025	STATE OF ODISHA VS KANCHAN PRAVA MUND	JATESWAR NAYAK,A.G.A VS	// // ()	LOD20240000200C202500052
212	D-WA/2431/2025	STATE OF ODISHA VS SAROJ KUMAR PANDA	SURYA NARYAN PATNAIK,A.G.A VS	// // ()	LOD20240000200C202500047
213	D-WA/2433/2025	STATE OF ODISHA VS SANJAY KUMAR SAHU	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500050
214	D-WA/2434/2025	STATE OF ODISHA VS PARSURAM ROUSTRAY	JAYANT KUMAR BAL,A.G.A VS	// // ()	LOD20240000172C202500052
215	D-WA/2435/2025	STATE OF ODISHA VS RABINDRANATH BARIK	JAYANT KUMAR BAL,A.G.A VS	// // ()	LOD20240000200C202500051

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WA/2436/2025	STATE OF ODISHA VS NARENDRANATH NAYAK	SONAK MISHRA,A.S.C VS	// 0 //	LOD20240000172C202500050
217	D-WA/2438/2025	STATE OF ODISHA VS SUSHREESANGITA PATI	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202500051
218	D-WA/2439/2025	STATE OF ODISHA VS HAREKRUSHNA SAHOO	JATESWAR NAYAK,A.G.A VS	// 0 //	LOD20240000194C202500050
219	D-WA/2441/2025	STATE OF ODISHA VS PRATAP KUMAR PATEL	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500049
220	D-WA/2570/2025	GANGADHAR PRADHAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
221	D-WA/2571/2025	KRUSHNA CHANDRA BISWAL @ KRUSHNA CH. BISWAL VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
222	D-WA/2585/2025	GAGAN BIHARI ROUT VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
223	D-WA/2592/2025	GOPINATH KHATUA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
224	D-WA/2594/2025	DUSHASAN SAHOO VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
225	D-WA/2598/2025	RAMESH CHANDRA MOHANTY VS UNION OF INDIA	MANOJ KUMAR MOHANTY VS	// 0 //	
226	D-WA/2624/2025	MANOJ KUMAR PANDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
227	D-WA/2677/2025	SADASHIBA NAYAK	AKSHAYA KUMAR NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COMMISSIONER, SURVEY AND SETTLEMENT, BBSR		//	
228	D-WP(C)/2419/2025	DEEPARANI MOHAPATRA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		THE CHAIRMAN SUBORDINATE ODISHA STAFF SELECTION COMMISSION		//	
229	D-WP(C)/2420/2025	KALIKINKARA GHOSH MOHAPATRA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		THE CHAIRMAN SUBORDINATE ODISHA STAFF SELECTION COMMISSION, BBSR		//	
230	D-WP(C)/2421/2025	MILAN KUMAR PANDA	BANAJARANI PANDA	//	
		VS	VS	()	
		THE CHAIRMAN SUBORDINATE ODISHA SSC, BBSR		//	
231	D-WP(C)/2422/2025	RAJAN KUMAR SAHU	ASHOK DAS	//	
	WP(C)/1979/2025	VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/2423/2025	KESHAB CHANDRA DASH	UMAKANT SAHOO	//	AOD2024000001C202500029
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/2424/2025	CHANDRAKANTA GOCHHAYAT	GAJENDRANATH ROUT	//	AOR20220004106C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/2425/2025	ASHOK KUMAR SWAIN	UMAKANT SAHOO	//	AOD2024000001C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/2426/2025	DIPTI RANJAN NAYAK	MANOJ PANIGRAHI	//	AOR20220001665C202500005
	WP(C)/2070/2025	VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/2427/2025	MAMATA MANI BISWAL @ MAMATA RANI BISWALSARADA PRASAD DASH		//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/2428/2025	SUMIT SOURAV	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		THE CHAIRMAN SUBORDINATE ODISHA STAFF SELECTION COMMISSION, BBSR		//	
238	D-WP(C)/2429/2025	PRATAP CHANDRA NAYAK	MANOJ PANIGRAHI	//	AOR20220001665C202500006
	WP(C)/2056/2025	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/2432/2025 WP(C)/2055/2025	STATE OF ODISHA MIHIR JENA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500007
240	D-WP(C)/2437/2025	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// // ()	
241	D-WP(C)/2440/2025	RABINDRA NATH KUMBHAKAR VS STATE OF ODISHA	MANAS PATI VS	// // ()	AOR20220001535C202500011
242	D-WP(C)/2442/2025 WP(C)/2086/2025	MUNU NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()	
243	D-WP(C)/2444/2025	M/S. RUTUPARNA CONSTRUCTION VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500005
244	D-WP(C)/2445/2025	MAA KANDHUNI DEVI SELF HELP GROUP VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202500003
245	D-WP(C)/2447/2025	ARCELORMITTAL NIPPON STEEL INDIA LIMITED VS STATE OF ODISHA	AMIT PATTNAIK VS	// // ()	AOD20240000350C202500001
246	D-WP(C)/2448/2025	PARBATI BISWAL VS CT AND GST OFFICER, JAJPUR CIRCLE	RAMESH CHANDRA JENA VS	// // ()	
247	D-WP(C)/2449/2025	PRATIVA NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()	
248	D-WP(C)/2450/2025	MANOJ MANJARI MALLICK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()	
249	D-WP(C)/2451/2025	RANJAN BEHERA VS STATE OF ORISSA	SUSHANTA KUMAR PRADHAN VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/2452/2025	CHANDRABATI ROUT VS AUTHORISED OFFICER , STATE BANK OF INDIA	DAYANIDHI MISHRA VS A	// 0 //	
251	D-WP(C)/2454/2025	RANI PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS A	// 0 //	
252	D-WP(C)/2456/2025	SURYA NARAYAN MAHAPATRA VS STATE OF ODISHA	LALATENDU SAMAL VS A	// 0 //	
253	D-WP(C)/2457/2025	AJIT KUMAR PATEL VS STATE OF ODISHA	AJAYA KUMAR NANDA VS A	// 0 //	
254	D-WP(C)/2458/2025	MANGALSAI GANDA @ MANGASA GANDA VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS A	// 0 //	
255	D-WP(C)/2459/2025 WP(C)/2061/2025	M/S. NARAYANI MOTORS PVT.LTD., BBSR VS STATE OF ODISHA	RAJIB RATH VS A	// 0 //	
256	D-WP(C)/2460/2025	ABDUL MALIK KHAN VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR	KAMALAKANTA NAYAK VS A	// 0 //	
257	D-WP(C)/2461/2025	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	ARUN KUMAR PATRA VS A	// 0 //	
258	D-WP(C)/2463/2025	RAMA KRUSHNA PATRA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS A	// 0 //	
259	D-WP(C)/2464/2025	PUSPA SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS A	// 0 //	
260	D-WP(C)/2465/2025	SARADA PRASAD NAYAK VS UNION OF INDIA	SISIR KUMAR PUROHIT VS A	// 0 //	
261	D-WP(C)/2467/2025	MAMATA MISHRA @ MOHAPATRA	SHASHANKA SHEKHAR PATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/2468/2025	KARENDRA NAYAK	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
263	D-WP(C)/2469/2025	NIHARIKA PANDA	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/2473/2025	NIRAKAR NAYAK	DAYANIDHI MISHRA	//	
		VS	VS	0	
		COLLECTOR CUM DISTRICT MAGISTRATE, KANDHAMAL, PHULBANI		//	
265	D-WP(C)/2474/2025	BISWAJEET GHOSE	SAROJA KANTA SAMAL	//	
	WP(C)/2076/2025	VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/2475/2025	RAMANATH PRADHAN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/2477/2025	KRUSHNA KHASLA @ KHOSLA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
268	D-WP(C)/2478/2025	AJIT KUMAR SABAT	SAROJA KANTA SAMAL	//	
	WP(C)/2087/2025	VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/2479/2025	ANANYA ROUTRAY	LALATENDU SAMANTARAY	//	
		VS	VS	0	
		DR.NIHAR RANJAN RAY		//	
270	D-WP(C)/2482/2025	M/S.MAITHAN ISPAT LTD.,KOLKATA	PRABHU PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/2483/2025	M/S.SURA MALLICK, UMERKOTE, NABARANGAPURITISHREE TRIPATHY		//	
		VS	VS	0	
		DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, RAYAGADA		//	
272	D-WP(C)/2484/2025	ARJUN CHARAN BEHERA	BHAKTA RANJAN BARIK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/2485/2025	STATE OF ODISHA M/S. KUMAR ELECTRICALS, BALANGIR VS	ANJAN KUMAR BISWAL VS	// // 0	
274	D-WP(C)/2486/2025	STATE OF ODISHA GADADHARA RATH VS	BIKRAM KISHORE NAYAK VS	// // 0	
275	D-WP(C)/2487/2025	STATE OF ODISHA MAHESWAR JENA VS	MAHESWAR MOHANTY VS	// // 0	
276	D-WP(C)/2488/2025	STATE OF ODISHA RAJANI KANTA PALO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
277	D-WP(C)/2489/2025	STATE OF ODISHA SURENDRA KUMAR MEKAP VS	ASUTOSH SAHOO VS	// // 0	
278	D-WP(C)/2490/2025	STATE OF ODISHA SANTANU KUMAR TAKRI VS	JYOTI PRAKASH PATRA VS	// // 0	
279	D-WP(C)/2492/2025	STATE OF ODISHA PITABASH HANSDAH VS	RUDRA NARAYAN PARIJA VS	// // 0	
280	D-WP(C)/2493/2025	STATE OF ODISHA HIMANSU BARIK VS	AKSHAYA KUMAR JENA VS	// // 0	
281	D-WP(C)/2495/2025	STATE OF ODISHA SESHADEV DASH VS	PRADEEP KUMAR DAS VS	// // 0	AOR20220001207C202500008
282	D-WP(C)/2499/2025	ODISHA INFORMATION COMMISSIONER, R.T.I. KRISHNA PLAZA RESIDENT WELFARE ASSOCIATION VS	MADHAB LAL AGARWAL VS	// // 0	
283	D-WP(C)/2500/2025	BHUBANESWAR DEVELOPMENT AUTHORITY M/S. DILLIP KUMAR MOHANTY, KHORDHA VS	MADHAB LAL AGARWAL VS	// // 0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	

ORISSA HIGH COURT**FILING REPORT AS ON :20/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/2501/2025	SUSANTA NAYAK VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	// 0 //	
285	D-WP(C)/2503/2025	ALEKHA BIHARI PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
286	D-WP(C)/2505/2025	DR. SMITA BHANJ @ BHANJA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
287	D-WP(C)/2506/2025	BIRANCHI NARAYAN MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
288	D-WP(C)/2507/2025	RAVI KUMAR SAHUKAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
289	D-WP(C)/2508/2025	PRABIR KUMAR PATTANAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
290	D-WP(C)/2509/2025	BIPIN BISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
291	D-WP(C)/2510/2025	PRABHAKAR BISWAL VS D.M. CUM APPELLATE MAINTENANCE TRIBUNAL, GANJAM	AKSHAYA KUMAR DORA VS	// 0 //	
292	D-WP(C)/2511/2025	DR. MADHUSMITA TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
293	D-WP(C)/2512/2025	BIJAY KUMAR KHATUA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	// 0 //	
294	D-WP(C)/2513/2025	SARADA PRASANNA BHAT VS STATE OF ODISHA	BIKASH KUMAR DASH VS	// 0 //	
295	D-WP(C)/2514/2025	SUVENDU JENA	SAIBRATA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/2516/2025	KANAKALATA MANGARAJ	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/2520/2025	DURGA PRASANA DAS	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/2524/2025	BIJAYA KUMAR NAYAK	GANESWAR BEHERA	//	AOR20220001409C202500001
		VS	VS	0	
		THE COMMISSIONER, CONSOLIDATION, BOARD OF REVENUE, CTC.		//	
299	D-WP(C)/2526/2025	M/S. FLYWORLD COM.	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500006
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX(APPEAL), CT AND GST TERRITORIAL RANGE		//	
300	D-WP(C)/2528/2025	B.CHELMAYA	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/2529/2025	B.ADAYA PATRA	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/2530/2025	SHARAT KUMAR MAJHI	PRADIPTA KISHORE BHUYAN	//	
	WP(C)/2085/2025	VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/2532/2025	KHATIJA BEGUM	NILAMADHAB SARKAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/2534/2025	KARTIKA CHANDRA BEHERA	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/2535/2025	SUDAM BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/2536/2025	GUPTA POWER INFRASTRUCTURE LIMITED, BBSR	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/2538/2025	MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ODISHA PANKAJ LOCHAN SAHOO VS STATE OF ODISHA	SATYAJIT BEHERA VS	// // 0 //	
308	D-WP(C)/2539/2025	RATHIA BARIK VS THE R.T.O., BHADRAK	MD. GOLAM MADANI VS	// 0 //	
309	D-WP(C)/2540/2025	DR. HRUSHIKESH MEHER VS STATE OF ODISHA	ABHINASH BARIK VS	// 0 //	
310	D-WP(C)/2542/2025	STATE OF ODISHA VS ALEKHA KUMAR MALLICK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000172C202500047
311	D-WP(C)/2543/2025	GUPTA POWER INFRASTRUCTUER LTD., BBSR VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ODISHA, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //	
312	D-WP(C)/2544/2025	AJIT KUMAR SAHOO VS BIJU PATTNAIK UNIVERSITY AND TECHNOLOGY,ROURKELA	SADASIVA PATRA (1) VS	// 0 //	AOD20240000001C202500030
313	D-WP(C)/2545/2025	NIRMAL BARIK VS THE R.T.O.BHADRAK	MD. GOLAM MADANI VS	// 0 //	
314	D-WP(C)/2546/2025	SANTOSH KUMAR ROUT VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
315	D-WP(C)/2547/2025	GUPTA POWER INFRASTRUCTURE LTD., BBSR VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ODISHA, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //	
316	D-WP(C)/2549/2025	SUJATA MOHANTY VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //	
317	D-WP(C)/2552/2025	SATYANANDA BARAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/2554/2025	PADMAKANTI BISHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
319	D-WP(C)/2555/2025	SACHIDANAND PATEL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
320	D-WP(C)/2556/2025	KABITA PATTANAYAK VS THE COMNR FOR EMPLOYEEES COMPENSATION -CUM- JOINT LABOUR COMNR, CUTTACK	UPENDRA KUMAR SAMAL VS	// 0 //	
321	D-WP(C)/2557/2025	PRIYANKA PRIYADARSHINI ROUT VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //	
322	D-WP(C)/2558/2025	DEEPAK RANJAN MARTHA VS RUPALI MARTHA	MANAS KUMAR CHAND VS	// 0 //	
323	D-WP(C)/2559/2025	DUBRAJ PATEL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
324	D-WP(C)/2560/2025	RUPASRI KATRIYA VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// 0 //	
325	D-WP(C)/2561/2025	SHIBASIS PATRA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
326	D-WP(C)/2562/2025	SABITA DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
327	D-WP(C)/2564/2025	MAHESWAR PADHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
328	D-WP(C)/2565/2025	KRUSHNA PRATIHARI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
329	D-WP(C)/2566/2025	KANHU GOCHHAYAT	SAMEER KUMAR DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/2568/2025	BIJAY LAXMI NAYAK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/2572/2025	ADAITYA PRASAD PATRA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/2574/2025	BABULI RANA	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/2576/2025	DEEPAK KUMAR GARNAYAK	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, KEONJHAR DIVISION, KEONJHAR			
334	D-WP(C)/2577/2025	RAJ KUMAR BAG	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/2578/2025	KRUSHNA CHANDRA PANDEY	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/2579/2025	SARAT KUMAR DASH	NAYANA BIHARI DAS	//	
		VS	VS	0	
		DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR		//	
337	D-WP(C)/2581/2025	GANESWAR NAYAK	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/2582/2025	INDUSTRIAL SECURITY AND DETECTIVE SERVICES PRANAYA KISHORE HARICHANDAN	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, KEONJHAR DIVISION I, KEONJHAR			
339	D-WP(C)/2583/2025	M/S RSB TRANSMISSIONS (I) LIMITED, CUTTACK	AKHILESH MISHRA	//	
		VS	VS	0	
		THE ASST. COMNR OF STATE TAX, CT AND GST CIRCLE, BBSR - III CIRCLE		//	
340	D-WP(C)/2584/2025	SUDHANSU DAS @ SUDHANSU DAS	SUNIL KUMAR PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/2586/2025	STATE OF ODISHA D. CHANTI VS	TRILOCHAN PANIGRAHI VS	// // ()	
342	D-WP(C)/2587/2025	STATE OF ODISHA TRILOCHAN PRADHAN VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500010
343	D-WP(C)/2588/2025	STATE OF ODISHA SUNIL KUMAR GURU VS	AKSHAYA KUMAR SAHOO VS	// // ()	
344	D-WP(C)/2589/2025	STATE OF ODISHA GANESWAR PANDA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500011
345	D-WP(C)/2590/2025	STATE OF ODISHA PRADIP KUMAR RAY VS	BIKRAM PRATAP DAS VS	// // ()	
346	D-WP(C)/2591/2025	STATE OF ODISHA LAXMAN SAHOO VS	BIJAY KUMAR BEHERA VS	// // ()	
347	D-WP(C)/2593/2025	STATE OF ODISHA HARISANKAR PADHI VS	DHANANJAYA MUND VS	// // ()	
348	D-WP(C)/2595/2025	STATE OF ODISHA SABITA BEHERA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500009
349	D-WP(C)/2596/2025	STATE OF ODISHA BIRENDRA KUMAR BEHERA VS	ARPIT SIKDAR VS	// // ()	
350	D-WP(C)/2597/2025	STATE OF ODISHA TOPHANI SUBUDHI VS	SAILABALA JENA VS	// // ()	
351	D-WP(C)/2599/2025	STATE OF ODISHA HARBINDAR SINGH DEENGRA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// // () //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/2600/2025	NARENDRA PRASAD NAYAK VS UNION OF INDIA	AUROVINDA MOHANTY VS	// 0 //	
353	D-WP(C)/2601/2025	MD. FAYAZ ALAM VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
354	D-WP(C)/2603/2025	NIRANJAN PRUSTY VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //	
355	D-WP(C)/2604/2025	THE MANAGER (LEGAL), S.B.I. GENERAL INSURANCE COMPANY LTD. BBSR VS SUJANA SAHOO	SONALI K. BBSR VS	// 0 //	
356	D-WP(C)/2605/2025	MADHAB CHANDRA BADI @ MADHAB BADI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
357	D-WP(C)/2609/2025	KRUTIBAS PATTANAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
358	D-WP(C)/2612/2025	INDU MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
359	D-WP(C)/2613/2025	THE ASKA CENTRAL MULTI PURPOSE CO-OPERATIVE SOCIETY LTD, GANJAM VS ASST. REGISTRAR OF COOPERATIVE SOCIETIES ASKA CIRCLE, GANJAM	SELACHITRA MITTAL, GANJAM VS	// 0 //	
360	D-WP(C)/2614/2025	SASMITA CHAND VS THE CHAIRMAN SUBORDINATE ODISHA STAFF SELECTION COMMISSION, BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //	
361	D-WP(C)/2616/2025	CHANDRA SEKHAR RATHA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
362	D-WP(C)/2617/2025	KANHEI ROUT VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
363	D-WP(C)/2619/2025	KUNJABIHARI PANDA	BIJAY KUMAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/2620/2025	SARAT DASH	ANJAN KUMAR JENA	//	
		VS	VS	()	
		SUBASH CHANDRA DASH		//	
365	D-WP(C)/2621/2025	LAXMI KANTA BASA	M. BALAKRISHNA RAO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/2623/2025	DHRUBA CHARAN NAYAK	SIBA PRASAD SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/2625/2025	PRAVAT KUMAR SAHOO	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
368	D-WP(C)/2626/2025	CHHOTURAM SOREN	NIRANJAN BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/2627/2025	BISWARANJAN MOHAPATRA	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/2628/2025	LISBETH PRADHAN	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/2629/2025	ANUSAYA PRADHAN	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/2630/2025	BHATIMUNDA KANSARI GHANTA SEVA NIJOG, CUTTACK	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
		THE COLLECTOR, CUTTACK		//	
373	D-WP(C)/2631/2025	CHATURI BEHERA	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500009
		VS	VS	()	
		GOVT OF ODISHA		//	
374	D-WP(C)/2632/2025	HASHISA BEGUM	DR. SUJATA DASH	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/2633/2025	STATE OF ODISHA BASINABA CHARAN NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
376	D-WP(C)/2634/2025	STATE OF ODISHA M/S. PASUPATI RICE MILL, GANJAM VS	BIBEKANANDA BAISAKH VS	// // 0	
377	D-WP(C)/2636/2025	STATE OF ODISHA MANORANJAN SAHOO VS	SUMANTA BHUYAN VS	// // 0	
378	D-WP(C)/2637/2025	STATE OF ODISHA M/S. SATGURU TRADERS, SUNDARGARH VS	AVIJIT PATNAIK VS	// // 0	
379	D-WP(C)/2638/2025	DEPUTY COMMISSIONER OF STSTE TAX, ENFORCEMENT UNIT, ROURKELA PINAKPANI MOHANTY VS	SATYAJIT MUKHERJEE VS	// // 0	
380	D-WP(C)/2639/2025	UNION OF INDIA MAMATA DAS VS	SUKANTA KUMAR MOHARA VS	// // 0	
381	D-WP(C)/2640/2025	STATE OF ODISHA SATYABHAMA LENKA @ BEWA VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202500001
382	D-WP(C)/2641/2025	STATE OF ODISHA UMA SANKAR BEHERA VS	DURGESH NARAYAN RATH VS	// // 0	
383	D-WP(C)/2642/2025	STATE OF ORISSA MANORANJAN SAHOO VS	SUMANTA BHUYAN VS	// // 0	
384	D-WP(C)/2643/2025	STATE OF ODISHA ABHIMANYU PRADHAN VS	SUSANTA KUMAR LENKA VS	// // 0	
385	D-WP(C)/2644/2025	STATE OF ODISHA ARUN KALSER VS	SAGARIKA SAHOO VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/2645/2025	GYANA CHANDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
387	D-WP(C)/2646/2025	KRISNACHANDRA PARIDA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR	SURYASNATA MOHAPATRA VS	// 0 //	
388	D-WP(C)/2647/2025	PAUL PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
389	D-WP(C)/2649/2025	SURYAKANTA PARIDA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR	SURYASNATA MOHAPATRA VS	// 0 //	
390	D-WP(C)/2650/2025	GITANJALI PRADHAN VS AUTHORIZED OFFICER, PANJAB NATIONAL BANK,CUTTACK	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500020
391	D-WP(C)/2651/2025	LAXMIPRIYA CHOUDHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
392	D-WP(C)/2652/2025	KUNAL MALLICK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
393	D-WP(C)/2654/2025	DEEPIKA KANHAR VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
394	D-WP(C)/2655/2025	BRUNDABAN DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
395	D-WP(C)/2656/2025	SARALA MAJHI VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
396	D-WP(C)/2657/2025	ASHONI KUMAR GIRI VS A.R.T.O.BARBIL	KHIROD CHANDRA MAJHI VS	// 0 //	
397	D-WP(C)/2659/2025	VARSHA SHARMA	DR.JANMEJAYA RAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		BAJAJ FINANCE LIMITED, PUNE, MAHARASTRA		//	
398	D-WP(C)/2660/2025	LAXMIDHAR GIRI	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/2661/2025	KANCHANBALA DAS MOHAPATRA	PRAMOD KUMAR NAYAK	//	
		VS	VS	0	
		R.P.F.COMMISSIONER, ODISHA, BBSR		//	
400	D-WP(C)/2662/2025	SANJUKTA CHOUDHURY	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		MINA KUMARI NAYAK		//	
401	D-WP(C)/2663/2025	HEMANTA KUMAR MISHRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/2665/2025	CH.SUBRAT ACHARI @ SUBRAT ACHARI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/2666/2025	SASMITA JENA	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/2668/2025	KEDAR SETHI	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/2670/2025	SUNARAM SABAT	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/2673/2025	BAPUSRI BIKASH NARAYAN DAS	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/2675/2025	RAJIB MOHANTY	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/2676/2025	BASANTI NAYAK	SURYAKANTA DWIBEDI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/1916/2025	STATE OF ODISHA SANKARLAL BEHERA @ SANKARA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /801 /2024 ()	AOR20220001615C202500007
410	D-ABLAPL/1920/2025	STATE OF ODISHA PRITAM MAHAPATRA VS	DIPTI RANJAN SENAPATI VS	// BALASORE TOWN /5 /2022 ()	AOD20240000412C202500001
411	D-ABLAPL/1922/2025	STATE OF ODISHA SUGANDHA SOREN VS	RAJENDRA NARAYAN ROUT VS	// BARIPADA SADAR /10 /2025 ()	AOR20220001558C202500010
412	D-ABLAPL/1923/2025	STATE OF ODISHA SUDARSAN JENA VS	SOUBHAGYA KUMAR DASH VS	// DHENKANAL SADAR /532 /2018 ()	AOR20220001631C202500014
413	D-ABLAPL/1930/2025 ABLAPL/813/2025	STATE OF ODISHA SURESH MALIK @ BHANJA VS	ARIJEET MISHRA VS	// PANIKOILI /5 /2025 ()	
414	D-ABLAPL/1943/2025	STATE OF ODISHA SIBA GOUDA VS	MAHES DAS VS	// MUDANPUR RAMPUR /244 /2024 ()	
415	D-ABLAPL/1944/2025	STATE OF ODISHA JOGENDRA NATH BHOI VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
416	D-ABLAPL/1945/2025	STATE OF ODISHA JITENDRA KUMAR MOHANTY VS	ANUGRAHA NARAYAN SAMANTRAY VS	// GURUDIJHATIA /148 /2020 ()	
417	D-ABLAPL/1947/2025	STATE OF ODISHA AJAYA NAIK VS	OM PRAKASH SARAN VS	// MOTANGA /254 /2023 ()	AOR20220000371C202500024
418	D-ABLAPL/1948/2025	STATE OF ODISHA PATITAPABAN NATH SHARMA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
419	D-ABLAPL/1949/2025	STATE OF ODISHA RAJU DATTA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/1950/2025	CHITARANJAN @ CHITTARANJAN JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /27 /2025 () //	
421	D-ABLAPL/1953/2025 ABLAPL/811/2025	BRUHASPATI CHHURIA @ BABLU VS STATE OF ODISHA	LAXMAN PRADHAN VS	TARBHA /211 /2024 () //	
422	D-ABLAPL/1955/2025	SANTANU @ SANTANU KUMAR PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANARAPAL /544 /2024 () //	
423	D-ABLAPL/1958/2025	HOSSEN KHAN VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //	
424	D-ABLAPL/1959/2025	MAYABATI MUNDA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	AINTHAPALI /270 /2020 () //	
425	D-ABLAPL/1963/2025	SOUMYA RANJAN DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /16 /2025 () //	
426	D-ABLAPL/1964/2025	BAPI MONDAL @ SUDARSHAN MONDAL VS UNION OF INDIA (RAILWAYS)	RAMDAS ACHARY VS	/ /0 () //	
427	D-ABLAPL/1967/2025	KABERI BERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALASARI MARINE /96 /2024 () //	AOD20240000348C202500006
428	D-ABLAPL/1968/2025	GYANESWAR DEWANGAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /260 /2024 () //	
429	D-ABLAPL/1970/2025	LALU @ SUDAM KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /4 /2019 () //	
430	D-ABLAPL/1971/2025	ARJUN PRUSTY VS STATE OF ODISHA	S.S.RAY (2) VS	KHANDAGIRI P.S. /122 /2021 () //	
431	D-ABLAPL/1973/2025	TAPAS RANJAN RANA @ TAPU	ADHIRAJ MOHANTY	KEONJHAR TOWN /18 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/1974/2025	RUNU BHOI	RAMAKANTA PANDA	KANDARPUR /230 /2024	AOD20240000348C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/1975/2025	JITENDRA PATTANAİK @ JITU	SAKTI PRASAD DAS	BHARATPUR PS /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/1976/2025	RAMESH CHANDRA ROUT @ KALIA	SUVASHISH PATTANAİK	KHURDA SADAR /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/1978/2025	RATIKANTA SAHOO	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/1980/2025	TAPAS RANJAN RANA @ TAPU	ADHIRAJ MOHANTY	KEONJHAR TOWN /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/1982/2025	SANTOSH JENA	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/1983/2025	MANAS PARIDA	ARUN KUMAR PATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/1984/2025	RAMJAN ALI @ MD. RAMJAN ALLI	MANOJ KUMAR PANDA	JONK /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/1985/2025	NABIN NAG	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/1986/2025	ASHOK BIBHAR	MANOJ KUMAR PANDA	NAWAPARA /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/1987/2025	JAYANTA MALLICK	PRAMOD KUMAR JENA	SINGLA /1 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/1990/2025	STATE OF ODISHA MANMATH BHUYAN VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202500008
444	D-ABLAPL/1992/2025	STATE OF ODISHA KARAN SAHU VS	JAGABANDHU SAHU VS	// BARGARH /6 /2025 ()	
445	D-ABLAPL/1994/2025	STATE OF ODISHA ARJUN JENA@ARJUNA JENA@BALARAM VS	SOUBHAGYA KUMAR DASH VS	// SOSO /248 /2024 ()	AOR20220001631C202500020
446	D-ABLAPL/1997/2025	STATE OF ODISHA GOPAL GOUDA VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /28 /2025 ()	AOR20220001631C202500016
447	D-ABLAPL/1999/2025	STATE OF ODISHA SASMITA PANDA VS	SOUBHAGYA KUMAR DASH VS	// BERHAMPUR TOWN /374 /2024 ()	AOR20220001631C202500018
448	D-ABLAPL/2000/2025	STATE OF ODISHA RIAZ KHAN VS	ANITA SAHOO VS	// BASTA /211 /2020 ()	
449	D-ABLAPL/2003/2025	STATE OF ODISHA SANJAY KUMAR MOHANTA VS	CHITTA RANJAN SAHU VS	// PATNA /188 /2024 ()	
450	D-ABLAPL/2004/2025	STATE OF ODISHA KUTURI ROUT VS	BIKRAM CHANDRA GHADAI VS	// //0 ()	
451	D-ABLAPL/2006/2025	STATE OF ODISHA MITHU @ PRITAM NAYAK @ PREETAM NAYAK VS	SANJIT MISHRA VS	// BASELI SAHI PS /17 /2025 ()	
452	D-ABLAPL/2009/2025 ABLAPL/809/2025	STATE OF ODISHA SUNIL MUNDA VS	SANDEEP RAJ PANDA VS	// GHATAGAON /22 /2025 ()	
453	D-ABLAPL/2012/2025	STATE OF ODISHA SANGRAMKESHARI @ SANGRAM KESHARI SAHU VS	BIRAJA PRASAD NANDA VS	// RENGALI (SAMBALPUR) /260 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :20/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/2013/2025	BIBHUTI BEHERA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /8 /2025 () //	AOD20240000612C202500003
455	D-ABLAPL/2014/2025	CHOTU @ BASIR MOHAMMAD VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /17 /2025 () //	AOR20220002787C202500007
456	D-ABLAPL/2018/2025	MANAS RANJAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RENGALI (SAMBALPUR) /260 /2024 () //	
457	D-ABLAPL/2028/2025	RAJESH KUMAR PARIDA @ TAPAN PARIDA VS STATE OF ODISHA	SUBHARANSU SEKHAR PANDA VS	RASOL /19 /2025 () //	
458	D-ABLAPL/2030/2025	ABANTI SINGH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	DHENKANAL SADAR /983 /2024 () //	
459	D-ABLAPL/2031/2025	NILAM @ NEELAM KUMAR SWAIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BADAGODA P.S. /341 /2024 () //	
460	D-ABLAPL/2032/2025	SUBHANKAR PRADHAN@GULU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /23 /2025 () //	AOR20220003422C202500007
461	D-ABLAPL/2035/2025	SATYAJIT SINGH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	DHENKANAL SADAR /983 /2024 () //	
462	D-ABLAPL/2037/2025	TUKILA AGARWAL VS STATE OF ODISHA	ASUTOSH MOHANTY VS	CDA-II /4 /2025 () //	
463	D-ABLAPL/2041/2025	NIKHIL AGARWAL VS STATE OF ODISHA	ASUTOSH MOHANTY VS	CDA-II /4 /2025 () //	
464	D-ABLAPL/2047/2025	ASTANG KUMAR BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	KANTABANIA PS /206 /2024 () //	AOR20220000371C202500026
465	D-ABLAPL/2048/2025	SURENDRA KUMAR PATRA	ANAND PRAKASH DAS	GOBINDAPUR /245 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/2052/2025	BIKRAM ROUT	DURGADATTA MOHAPATRA	BANKI /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/2054/2025	DEEPAK ROUT	DURGADATTA MOHAPATRA	BANKI /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/2055/2025	CHITA RANJAN SAHU	SRIKANTA MAHUNTA	GUNUPUR /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/2060/2025	RAMESH CHANDRA PRADHAN	ANIRUDHA DAS	SECTOR-3 /308 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/2062/2025	RUNA @ RAJENDRA SAHU	CHIRANJIB ROUT	BALIMI /258 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/2063/2025	DEBAPRASAD SAHOO	SUDEEP KUMAR SARANGI	NANDANKANAN /331 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/2065/2025	SEKH JILANI	BRAJA MOHAN SARANGI	BALASORE SADAR /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/2066/2025	MANMOHAN SAHOO	SADASIVA PATRA (1)	CANTONMENT ROAD /13 /2025	AOD20230000737C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/2068/2025	AJITAV SAHOO	CHHABI BEHERA	NANDIPADA /291 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/2071/2025	MANMOHAN SAHOO	SADASIVA PATRA (1)	CANTONMENT ROAD /11 /2025	AOD20230000737C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/2072/2025	TIKAL SWAIN @ JUKU SWAIN	CHHABI BEHERA	BARANGA /100 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/2077/2025	STATE OF ODISHA NITISH MISHRA VS	HAREKRUSHNA DASH VS	// TURUMUNGA /139 /2022 ()	AOD20240000001C202500031
478	D-ABLAPL/2078/2025	STATE OF ODISHA NIRAKAR PRADHAN VS	RAKESH KUMAR ROUSTRAY VS	// GURUDIJHATIA /216 /2024 ()	
479	D-ABLAPL/2080/2025	STATE OF ODISHA KISHORE KUMAR PARIDA VS	SURYAKANTA DWIBEDI VS	// LINGARAJ P.S. /328 /2024 ()	
480	D-ABLAPL/2082/2025	STATE OF ODISHA TAPAS KUMAR SAHOO VS	BIJAY KUMAR BEHERA VS	// SAHID NAGAR P.S. /551 /2024 ()	
481	D-ABLAPL/2083/2025	STATE OF ODISHA SWAGATIKA BISWAL VS	PANCHANAN PANIGRAHI VS	// KANKADAHAD /15 /2025 ()	AOD20240000001C202500032
482	D-ABLAPL/2084/2025	STATE OF ODISHA BIKASH KHUNTIA @ BULU VS	BIJAY KUMAR BEHERA VS	// / /0 ()	
483	D-ABLAPL/2085/2025	STATE OF ODISHA LOKNATH MAHANANDA VS	SATYA NARAYAN MISHRA 4 VS	// KHARIAR /290 /2024 ()	AOR20220001615C202500008
484	D-ABLAPL/2087/2025	STATE OF ODISHA CHITRASEN PRADHAN VS	PANCHANAN PANIGRAHI VS	// BIKRAMPUR FCI /17 /2025 ()	AOD20240000001C202500033
485	D-ABLAPL/2089/2025	STATE OF ODISHA RAJESH KUMAR SAHOO VS	RABI NARAYAN MOHANTY VS	// BADAGODA P.S. /2 /2025 ()	
486	D-ABLAPL/2093/2025	STATE OF ODISHA BASUDEV MOHAPATRA VS	DILLIP KUMAR RAY VS	// PURUNABAZAR /350 /2024 ()	
487	D-ABLAPL/2094/2025	STATE OF ODISHA RAHUL NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// LAXMISAGAR P.S. /8 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/2099/2025	MAHAMMAD RAJA VS STATE OF ODISHA	ANUPAM DASH VS	BARIPADA TOWN /795 /2024 () //	
489	D-ABLAPL/2102/2025	AKSHYA KUMAR PAIKIRAY VS STATE OF ODISHA	ANUPAM DASH VS	BARGARH /396 /2014 () //	
490	D-ABLAPL/2109/2025	SK.ABDUL RAFUDIN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /192 /2024 () //	
491	D-ABLAPL/2111/2025	MUKESH KUMAR MOHAPATRA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	BALICHANDRAPUR /444 /2024 () //	
492	D-ABLAPL/2113/2025	SANTANU @ SANTANU KUMAR PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /543 /2024 () //	
493	D-ABLAPL/2117/2025	MANOJ DEHURY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /205 /2024 () //	
494	D-ABLAPL/2118/2025	TANMAYA BAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BARGARH /533 /2024 () //	AOR20220002454C202500007
495	D-ABLAPL/2119/2025	BIDYADHAR DHAL VS STATE OF ODISHA	RAJJEET ROY VS	BARI RAMACHANDRAPUR /16 /2025 () //	AOR20220001462C202500003
496	D-ABLAPL/2121/2025	SURYAKANTA SAHOO VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	//0 () //	
497	D-ABLAPL/2124/2025	BIBEK NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /15 /2019 () //	
498	D-ABLAPL/2128/2025	BIBHISHANA GHASI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /4 /2025 () //	
499	D-ABLAPL/2131/2025	SAYED ASIF ALI @ MUNA	ABHAYA KUMAR PARIDA	PAHALA /454 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/2132/2025	Y.SEKHAR	SHYAM SUNDAR TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/2135/2025	SIPU BEHERA @ GYANA RANJAN BEHERA	PRASANTA KUMAR NANDA	PAHALA /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/2137/2025	RAMESH CHANDRA SAHOO	ANSHUMAN PANDA	MANCHESWAR P.S. /705 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/2139/2025	RUBINA MUDULI	PRINCEPEE RAY	KRUSHNA PRASAD /283 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/2141/2025	SUMITRA NAYAK	RAMAKANTA PRADHAN	JAJPUR TOWN /263 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/2144/2025	CHINTU @ SANGRAM NAIK	RONIT GHOSH	COLLIERY /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/2145/2025	TILAK KUMBHAR	SARAT KUMAR JENA	BARGARH SADAR /430 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/2146/2025	SUDHIR KUMAR ROUT	DEBASNAN DAS	BARI RAMACHANDRAPUR /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/2150/2025	KARTIK NANDA	SOUMYA RANJAN DAS	JHIRPANI P.S. /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/2152/2025	MUKESH KUMAR	SOUMYA RANJAN DAS	PLANTSITE /1032 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/2154/2025	BANTY SINGH @ FATESINGH	KABIRAJ PRADHAN	BAIDESWAR /37 /2021	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/2156/2025	STATE OF ODISHA PRAVAT KUMAR RAUTRAY @ PRAVAT KU. RAUTRAY	AYOTIRMAYA SAHOO VS VS	// BALUGAON P.S. /408 /2024 ()	
512	D-ABLAPL/2158/2025	STATE OF ODISHA PRAVAT KUMAR RAUTRAY @ PRAVAT KU. RAUTRAY	AYOTIRMAYA SAHOO VS VS	// BALUGAON P.S. /405 /2024 ()	
513	D-ABLAPL/2160/2025	STATE OF ODISHA PRAVAT KUMAR RAUTRAY @ PRAVAT KU. RAUTRAY	AYOTIRMAYA SAHOO VS VS	// BALUGAON P.S. /407 /2024 ()	
514	D-ABLAPL/2170/2025	STATE OF ODISHA MANMATHA DAS @ MANMATHA KUMAR DASH	DIBYAJYOTI SAHOO VS VS	// PURI TOWN /275 /2021 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :20/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/2/2007 MSA/2/2007	NABA KISHORE PANDA MP	M/S.BIBHU PR.TRIPATHY, M/S.A.PATNAIK, S.PATNAIK, S.MOHAPATRA	2/2025
2	D-CRLLP/2053/2025 CRLLP/ /	TAPAS KUMAR DASH MP	BISWAJIT MOHAPATRA	4/2025
3	D-TRPCRL/1998/2025 TRPCRL/ /	RASHMI PRAVA PRADHAN MP	PRAVASHA PUJAREE PARIDA	7/2025
4	D-ELPET/31239/2024 ELPET/29/2024	JAGABANDHU DAS MP	SUBASH MOHAPATRA	9/2025
5	D-JCRLA/36406/2024 JCRLA/191/2024	BABU@DAYANIDHI SINGH MP	DIPAK RANAJAN MISHRA, K.N. SAHOO, A. MISHRA, L. MISHRA	16/2025
6	D-RFA/187/2007 RFA/187/2007	BABAJI @ BAJU DAS MP	M/S.PRAHALLAD KAR	17/2025
7	D-RFA/187/2007 RFA/187/2007	BABAJI @ BAJU DAS MP	M/S.PRAHALLAD KAR	18/2025
8	D-RFA/187/2007 RFA/187/2007	BABAJI @ BAJU DAS MP	M/S.PRAHALLAD KAR	19/2025
9	D-RFA/187/2007 RFA/187/2007	BABAJI @ BAJU DAS MP	M/S.PRAHALLAD KAR	20/2025
10	D-LAA/11/2016 LAA/11/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	23/2025
11	D-RVWPET/52921/2024 RVWPET/ /	SANTOSH KUMAR DAS MP	RABINDRA NATH PRUSTY	24/2025
12	D-CRLMP/39008/2024 CRLMP/5/2025	BISHNUPRIYA BISWAL MP	PREMRAJ GOUDA	24/2025
13	D-LAA/11/2016 LAA/11/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	24/2025
14	D-CRLMP/38297/2024 CRLMP/1/2025	PULLELA REETIKAA MP	H.V.B.R.K.DORA	25/2025
15	D-LAA/11/2016 LAA/11/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	25/2025
16	D-LAA/11/2016 LAA/11/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	26/2025
17	D-LAA/11/2016 LAA/11/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	27/2025
18	D-LAA/11/2016 LAA/11/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	28/2025
19	D-LAA/12/2016 LAA/12/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	29/2025
20	D-LAA/12/2016 LAA/12/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	30/2025
21	D-LAA/12/2016 LAA/12/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	31/2025
22	D-LAA/13/2016 LAA/13/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	32/2025
23	D-LAA/13/2016 LAA/13/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	33/2025
24	D-LAA/13/2016 LAA/13/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	34/2025
25	D-CMAPL/2533/2025 CMAPL/ /	KADAMBINI ROUT MP	MONOMOY BASU	35/2025
26	D-LAA/13/2016	DIRECTOR,INTERIM TEST RANGE	MR.D.R.BHOKTA(CGC)	

	LAA/13/2016	MP		35/2025
27	D-CMAPL/2602/2025 CMAPL/ /	PRAFULLA KUMAR DASH MP	ADV.	36/2025
28	D-LAA/13/2016 LAA/13/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	36/2025
29	D-CMAPL/53175/2024 CMAPL/21/2025	NARENDRA BADU MP	ADV.	37/2025
30	D-LAA/13/2016 LAA/13/2016	DIRECTOR,INTERIM TEST RANGE MP	MR.D.R.BHOKTA(CGC)	37/2025
31	D-RPFAM/51320/2024 RPFAM/1/2025	BIBHUPRASAD SAHOO MP	RITA SINGH	38/2025
32	D-LAA/1/2022 LAA/1/2022	LAND ACQUISITION ZONE OFFICER, KHURDA MP	RDIA RMOBIBHOLISNEAR NEW B.G RAIL LINK PROJECT, BOUDH	38/2025
33	D-LAA/1/2022 LAA/1/2022	LAND ACQUISITION ZONE OFFICER, KHURDA MP	RDIA RMOBIBHOLISNEAR NEW B.G RAIL LINK PROJECT, BOUDH	39/2025
34	D-RPFAM/23028/2024 RPFAM/162/2024	NIHAR RANJAN RAY@DAS MP	ASHOK KUMAR MOHAPATRA	39/2025
35	D-LAA/1/2022 LAA/1/2022	LAND ACQUISITION ZONE OFFICER, KHURDA MP	RDIA RMOBIBHOLISNEAR NEW B.G RAIL LINK PROJECT, BOUDH	40/2025
36	D-RPFAM/2569/2025 RPFAM/ /	KRUSHNA CHANDRA PARIDA MP	HARIPAD MOHANTY	40/2025
37	D-RPFAM/2573/2025 RPFAM/ /	MISHARILAL NAYAK MP	ANIRUDHA DAS	41/2025
38	D-RPFAM/2573/2025 RPFAM/ /	MISHARILAL NAYAK MP	ANIRUDHA DAS	42/2025
39	D-RPFAM/2635/2025 RPFAM/ /	RANKANIDHI KHADANGA MP	TANMAYA KUMAR MOHANTY	43/2025
40	D-MATA/2567/2025 MATA/ /	REENA RANI TARASIA MP	TAPASWINI SINHA	44/2025
41	D-RPFAM/2635/2025 RPFAM/ /	RANKANIDHI KHADANGA MP	TANMAYA KUMAR MOHANTY	44/2025
42	D-MATA/44093/2024 MATA/372/2024	COROLINE NAYAK MP	BASUDEV PUJARI	45/2025
43	D-RPFAM/2635/2025 RPFAM/ /	RANKANIDHI KHADANGA MP	TANMAYA KUMAR MOHANTY	45/2025
44	D-MATA/52669/2024 MATA/ /	GIRISH CHANDRA MOHARANA MP	NALINI KANTA SAHOO	46/2025
45	D-RPFAM/53842/2024 RPFAM/17/2025	JAGAMOHAN MOHAPATRA MP	AMLAN SHAKTI PAUL	46/2025
46	D-RPFAM/54963/2024 RPFAM/18/2025	NIHAR RANJAN SWAIN MP	SAPAN KUMAR LENKA	47/2025
47	D-MATA/2443/2025 MATA/ /	ADITYA MAHAR MP	RAJESH KUMAR MAHAPATRA	47/2025
48	D-RPFAM/54963/2024 RPFAM/18/2025	NIHAR RANJAN SWAIN MP	SAPAN KUMAR LENKA	48/2025
49	D-MATA/2618/2025 MATA/ /	RASHMI RANJAN MUDULI MP	GAJENDRANATH ROUT	48/2025
50	D-FAO/53102/2024 FAO/ /	MANAGER,T.P.HUB,NATIONAL INSURANCE MP	VEJITIOSDI,SINHPACK	48/2025
51	D-FAO/1399/2025 FAO/24/2025	CHOLAMANDALAM MS GENERAL INSURANCE MP	ADABCOMIKAN LIMITED,KHORDA	49/2025
52	D-MATA/2618/2025 MATA/ /	RASHMI RANJAN MUDULI MP	GAJENDRANATH ROUT	49/2025
53	D-CRLREV/29943/2024 CRLREV/590/2024	BIBHUTI RANJAN MOHANTY MP	BHARAT BHUSAN ROURTRAY	50/2025
54	D-CRLREV/1942/2025 CRLREV/ /	SANJAYA BADHEI MP	RADHARAMAN DAS NAYAK	51/2025
55	D-CRLREV/1942/2025 CRLREV/ /	SANJAYA BADHEI MP	RADHARAMAN DAS NAYAK	52/2025
56	D-CRLREV/392/2021 CRLREV/392/2021	SUJIT KUMAR DHIR MP	MANAS CHAND	53/2025
57	D-CRLREV/39239/2024 CRLREV/30/2025	DEEPAK KUMAR NAHAK MP	JYOTIRMAYA SAHOO	54/2025

58	D-CRLREV/2056/2025 CRLREV/ /	BASANTA @ BASANTA KUMAR MALLICKDIPTI RANJAN SWAIN MP		55/2025
59	D-CRLREV/33292/2024 CRLREV/696/2024	S.SRIKANTA RAO MP	BIBHU PRASAD TRIPATHY	56/2025
60	D-CRLREV/2101/2025 CRLREV/ /	MURARI PASAYAT MP	BIJAYA KUMAR RAGADA	57/2025
61	D-BLAPL/33026/2024 BLAPL/11028/2024	TOFAN BEHERA @ KRUSHNA CHANDRA BEHERA MP		75/2025
62	D-BLAPL/12658/2024 BLAPL/4145/2024	PRASANNA SWAIN @ PRASAN KUMAR SWAIN MP	ANJIB KUMAR BHANJADEO	76/2025
63	D-BLAPL/34981/2024 BLAPL/11914/2024	NILADRI BIHARI PRADHAN @ ALOK MP	BIJAY KUMAR BEHERA	77/2025
64	D-BLAPL/911/2025 BLAPL/316/2025	SANTOSH KUMAR DAS @ GHANASHYAM DAS @ PRAKASH KUMAR PATTANAIK @ PRAMOD KUMAR SAHOO MP		78/2025
65	D-BLAPL/36988/2024 BLAPL/12490/2024	VIVEK KUMAR MP	AMULYA RATNA PANDA	79/2025
66	D-BLAPL/9640/2024 BLAPL/3078/2024	RAJEEV LOCHAN DAS MP	BIBHUTI BHUSAN MISHRA	80/2025
67	D-BLAPL/16284/2024 BLAPL/5574/2024	ANISH KHAN MP	JAJATI KESHARI KHUNTIA	81/2025
68	D-BLAPL/16286/2024 BLAPL/5821/2024	ANISH KHAN MP	JAJATI KESHARI KHUNTIA	82/2025
69	D-BLAPL/4037/2024 BLAPL/1203/2024	DEEPAK KUMAR CHHOTARAY MP		83/2025
70	D-CMP/965/2025 CMP/51/2025	JAMUNA BHOI MP	MANAS PATI	96/2025
71	D-CMP/2481/2025 CMP/ /	PRADIPTA @ PRADEEP KUMAR DASH MP	PRATAP CHANDRA MISHRA	97/2025
72	D-CMP/2517/2025 CMP/ /	MUNNI DEVI AGARWALLA MP	MANOJ KUMAR PANDA	98/2025
73	D-CMP/2523/2025 CMP/ /	BHOJRAJ SAHU MP	MAHESWAR MOHANTY	99/2025
74	D-CMP/55139/2024 CMP/90/2025	ROHITA PRADHAN MP	PRASANTA KUMAR SATAPATHY	100/2025
75	D-RSA/52362/2024 RSA/37/2025	KAPIL CHARAN MOHANTY MP	BIBEKANANDA BHUYAN	101/2025
76	D-CMP/53203/2024 CMP/88/2025	RAJKISHORE DASH MP	PRAJNA SARITA MOHANTY	101/2025
77	D-RSA/2498/2025 RSA/ /	DHANANJAYA BHOI @ DHANURJAYA BHOI MP	SURAJ MOHANTY	102/2025
78	D-RSA/2563/2025 RSA/ /	DEEPAK KUMAR NAYAK MP	SANJIB SWAIN	103/2025
79	D-RSA/253/2015 RSA/253/2015	UPENDRA JENA MP	M/S.S.S.RAO	104/2025
80	D-RSA/2606/2025 RSA/ /	UMAKANTA SAHOO MP	DWARIKA PRASAD MOHANTY	105/2025
81	D-RSA/13/2016 RSA/13/2016	TULASIRAM AGARWALLA MP	M/S.PRAFULLA KU.RATH, PRABIN DAS	106/2025
82	D-RSA/13/2016 RSA/13/2016	TULASIRAM AGARWALLA MP	M/S.PRAFULLA KU.RATH	107/2025
83	D-RSA/13/2016 RSA/13/2016	TULASIRAM AGARWALLA MP	M/S.PRAFULLA KU.RATH	108/2025
84	D-RSA/2653/2025 RSA/ /	PUSPALATA DAS @ MAHARANA MP	TUSAR KUMAR MISHRA	109/2025
85	D-RSA/50726/2024 RSA/38/2025	NABA KISHORE RATH MP	HRUDANANDA MOHAPATRA	110/2025
86	D-RSA/50726/2024 RSA/38/2025	NABA KISHORE RATH MP	HRUDANANDA MOHAPATRA	111/2025
87	D-ABLAPL/1052/2025 ABLAPL/488/2025	SUDHANSU MOHARANA MP		169/2025
88	D-ABLAPL/33812/2024 ABLAPL/13143/2024	SANJUA BEHERA MP		170/2025
89	D-ABLAPL/3412/2024	SIBARAM PRADHAN		

	ABLAPL/2372/2024	MP		171/2025
90	D-ABLAPL/25723/2024	RAMAKANTA MALLIK		
	ABLAPL/9467/2024	MP		172/2025
91	D-ABLAPL/10229/2023	BIJAYA THATI		
	ABLAPL/10229/2023	MP		173/2025
92	D-ABLAPL/22852/2024	MANARANJAN SANDHA		
	ABLAPL/8234/2024	MP		174/2025
93	D-ABLAPL/32285/2024	MAHESWAR PRUSTY		
	ABLAPL/12078/2024	MP		175/2025
94	D-ABLAPL/37347/2024	RAMESH BADAJENA		
	ABLAPL/14500/2024	MP		176/2025
95	D-ABLAPL/37349/2024	DAKUA @ BIPIN NAYAK		
	ABLAPL/14297/2024	MP		177/2025
96	D-ABLAPL/30322/2024	KARTTIK JENA	KHUSBU PANIGRAHI	
	ABLAPL/11493/2024	MP		178/2025
97	D-ABLAPL/37906/2024	PRASANNA PATRA @ MALICHATI PRASANNA KUMAR PATRO		
	ABLAPL/14525/2024	MP		179/2025
98	D-ABLAPL/37913/2024	SAGAR PATRA @ SAGAR KUMAR PATRO		
	ABLAPL/14527/2024	MP		180/2025
99	D-ABLAPL/17686/2024	GANGA @ GANGADHAR NAHAK @ NAYAK		
	ABLAPL/6552/2024	MP		181/2025
100	D-ABLAPL/36682/2024	PANKAJ KUMAR SAHU @ PAPU		
	ABLAPL/14199/2024	MP		182/2025
101	D-ABLAPL/306/2025	HARISCHANDRA PRADHAN @ HARI PRADHAN		
	ABLAPL/163/2025	MP		183/2025
102	D-ABLAPL/37915/2024	SANTOSH KUMAR JENA		
	ABLAPL/14714/2024	MP		184/2025
103	D-CRLA/38754/2024	PURNA CHANDRA SWAIN	JUGALA KISHORE PANDA	
	CRLA/92/2025	MP		239/2025
104	D-CRLA/38754/2024	PURNA CHANDRA SWAIN	JUGALA KISHORE PANDA	
	CRLA/92/2025	MP		240/2025
105	D-CRLA/736/2023	BAlDHARA HANSDAH	SWARUP KUMAR PATNAIK	
	CRLA/736/2023	MP		241/2025
106	D-CRLA/1928/2025	DAMBARUDHAR MAJHI	SUJAY SHANKER SINGHDEO	
	CRLA/ /	MP		242/2025
107	D-CRLA/1928/2025	DAMBARUDHAR MAJHI	SUJAY SHANKER SINGHDEO	
	CRLA/ /	MP		243/2025
108	D-CRLA/1928/2025	DAMBARUDHAR MAJHI	SUJAY SHANKER SINGHDEO	
	CRLA/ /	MP		244/2025
109	D-CRLA/252/2023	SUSANT KUMAR SAHU	MR.DEVASHIS PANDA	
	CRLA/252/2023	MP		245/2025
110	D-CRLA/39185/2024	GANESH KUMAR PRADHAN	LALATENDU PAL	
	CRLA/97/2025	MP		246/2025
111	D-CRLA/996/2022	TUTU GUNI	BIKASH CHANDRA PARIJA	
	CRLA/996/2022	MP		247/2025
112	D-CRLA/996/2022	TUTU GUNI	BIKASH CHANDRA PARIJA	
	CRLA/996/2022	MP		248/2025
113	D-CRLA/2057/2025	GANDARAM KHAMARI	BRAHMANANDA HOTA	
	CRLA/ /	MP		249/2025
114	D-CRLA/2057/2025	GANDARAM KHAMARI	BRAHMANANDA HOTA	
	CRLA/ /	MP		250/2025
115	D-CRLA/2106/2025	PRASANTA KUMAR ROUT	ABHAS MOHANTY	
	CRLA/ /	MP		251/2025
116	D-CRLA/2106/2025	PRASANTA KUMAR ROUT	ABHAS MOHANTY	
	CRLA/ /	MP		252/2025
117	D-CRLA/2112/2025	BHARAT BADAIAK	BISWAJIT NAYAK	
	CRLA/ /	MP		253/2025
118	D-CRLA/2112/2025	BHARAT BADAIAK	BISWAJIT NAYAK	
	CRLA/ /	MP		254/2025
119	D-MACA/48566/2024	M/S ORIENTAL INSURANCE CO.LTD., BALASORE		
	MACA/1250/2024	MP		254/2025
120	D-CRLA/2116/2025	MOHAN KUMAR BHUYAN	ASHOK KUMAR BEHERA	
	CRLA/ /	MP		255/2025

121	D-MACA/2453/2025 MACA/ /	B.M., M/S. ORIENTAL INSURANCE CO.LTD, MP	PRAKASH KUMAR MAHALI	255/2025
122	D-CRLA/2116/2025 CRLA/ /	MOHAN KUMAR BHUYAN MP	ASHOK KUMAR BEHERA	256/2025
123	D-MACA/2453/2025 MACA/ /	B.M., M/S. ORIENTAL INSURANCE CO.LTD, MP	PRAKASH KUMAR MAHALI	256/2025
124	D-CRLMC/38369/2024 CRLMC/248/2025	PRASANTA KUMAR MOHANTY MP	PRAKASH KUMAR MISHRA	256/2025
125	D-MACA/2455/2025 MACA/ /	B.M., M/S. ORIENTAL INSURANCE CO.LTD, MP	PRAKASH KUMAR MAHALI	257/2025
126	D-CRLMC/602/2025 CRLMC/124/2025	MILAN KUMAR NANDA@MILAN NANDA MP		257/2025
127	D-MACA/2476/2025 MACA/ /	M/S NEW INDIA ASSURANCE CO. LTD., MP	CUTACK SATPATHY	258/2025
128	D-CRLMC/1932/2025 CRLMC/ /	SASHI BHUSAN SHARMA MP	ARIJEET MISHRA	258/2025
129	D-MACA/483/2025 MACA/56/2025	M/S. ORIENTAL INSURANCE CO.LTD., MP	CUTTACK BEHARI DAS	259/2025
130	D-CRLMC/914/2025 CRLMC/ /	SUBHAM@RITESH JOSHI MP	SWARAJ PATEL	259/2025
131	D-MACA/2522/2025 MACA/ /	SOBHA JAL@SOBHA JALA MP	JAGABANDHU SAHU	260/2025
132	D-CRLMC/1957/2025 CRLMC/ /	BASANTA KUMAR PATASAHANI MP	AKSHAYA KUMAR SUBUDHI	260/2025
133	D-MACA/2575/2025 MACA/ /	D.M.,M/S NATIONAL INSURANCE CO.LTD, MP	PRAKASH KUMAR MOHANTY	261/2025
134	D-CRLMC/21844/2024 CRLMC/3036/2024	MOHIT KUMAR NAIK MP		261/2025
135	D-MACA/2575/2025 MACA/ /	D.M.,M/S NATIONAL INSURANCE CO.LTD, MP	PRAKASH KUMAR MOHANTY	262/2025
136	D-CRLMC/38189/2024 CRLMC/171/2025	HANTAL MANGAL @ MANGAL HANTAL MP	AJAYA KUMAR PRADHAN	262/2025
137	D-MACA/52576/2024 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., MP	BALSORE RATH ROY	263/2025
138	D-CRLMC/2043/2025 CRLMC/ /	JAGGDISH NAYAK MP	BIKRAM CHANDRA GHADEI	263/2025
139	D-MACA/80/2025 MACA/ /	THE D.M., THE ORIENTAL INSURANCE CO. MP	SONDIP BISROY	264/2025
140	D-CRLMC/35164/2024 CRLMC/4435/2024	NARESH PANI MP		264/2025
141	D-CRLMC/30428/2024 CRLMC/4033/2024	SUSIL BISHOYI @ TIMPA BISHOYI MP		265/2025
142	D-MACA/2580/2025 MACA/ /	B.M.,M/S NATIONAL INSURANCE CO.LTD, MP	PRAKASH KUMAR MOHANTY	265/2025
143	D-MACA/2580/2025 MACA/ /	B.M.,M/S NATIONAL INSURANCE CO.LTD, MP	PRAKASH KUMAR MOHANTY	266/2025
144	D-CRLMC/2096/2025 CRLMC/ /	SASHIKANTA BEHERA MP	PRATIK DASH	266/2025
145	D-CRLMC/2051/2025 CRLMC/ /	SUDESH PATTNAIK MP	ANAM CHARAN PANDA	267/2025
146	D-MACA/2608/2025 MACA/ /	PRAFULLA SARANGI MP	DHANANJAYA MUND	267/2025
147	D-MACA/688/2020 MACA/688/2020	NIHAR RANJAN SWAIN MP		268/2025
148	D-CRLMC/2110/2025 CRLMC/ /	BIJAY KUMAR PANDA MP	ASHOK KUMAR BEHERA	268/2025
149	D-MACA/2610/2025 MACA/ /	D.M.,M/S IFFCO-TOKIO GENERAL INSURANCE MP	NIHOMBA BISFI	269/2025
150	D-CRLMC/2115/2025 CRLMC/ /	ARCHANA PRATAP MP	SAURAV TIBREWAL	269/2025
151	D-MACA/2611/2025 MACA/ /	DANDAPANI PADHI MP	DHANANJAYA MUND	270/2025
152	D-CRLMC/2125/2025	SHRAYANS PRATAP	SAURAV TIBREWAL	

	CRLMC/ /	MP		270/2025
153	D-MACA/2615/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO LTD., BBSR MP		271/2025
154	D-MACA/52980/2024 MACA/ /	SHRIRAM GENERAL INSURANCE CO.LTD., BBSR MP		272/2025
155	D-MACA/52987/2024 MACA/ /	MANAGER LEGAL, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., BBSR MP		273/2025
156	D-MACA/52984/2024 MACA/ /	D.M., SRIRAM GENERAL INSURANCE CO.LTD., BBSR MP		274/2025
157	D-MACA/52974/2024 MACA/ /	B.M., BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., BBSR MP		275/2025
158	D-MACA/52993/2024 MACA/ /	B.M.,BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., BBSR MP		276/2025
159	D-WA/2430/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	556/2025
160	D-WA/2430/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	557/2025
161	D-WA/2430/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	558/2025
162	D-WA/2431/2025 WA/ /	STATE OF ODISHA MP	SURYA NARYAN PATNAIK,A.G.A	559/2025
163	D-WA/2431/2025 WA/ /	STATE OF ODISHA MP	SURYA NARYAN PATNAIK,A.G.A	560/2025
164	D-WA/2431/2025 WA/ /	STATE OF ODISHA MP	SURYA NARYAN PATNAIK,A.G.A	561/2025
165	D-WA/2433/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	562/2025
166	D-WA/2433/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	563/2025
167	D-WA/2433/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	564/2025
168	D-WA/2434/2025 WA/ /	STATE OF ODISHA MP	JAYANT KUMAR BAL,A.G.A	565/2025
169	D-WA/2434/2025 WA/ /	STATE OF ODISHA MP	JAYANT KUMAR BAL,A.G.A	566/2025
170	D-WA/2434/2025 WA/ /	STATE OF ODISHA MP	JAYANT KUMAR BAL,A.G.A	567/2025
171	D-WA/2435/2025 WA/ /	STATE OF ODISHA MP	JAYANT KUMAR BAL,A.G.A	568/2025
172	D-WA/2435/2025 WA/ /	STATE OF ODISHA MP	JAYANT KUMAR BAL,A.G.A	569/2025
173	D-WA/2435/2025 WA/ /	STATE OF ODISHA MP	JAYANT KUMAR BAL,A.G.A	570/2025
174	D-WA/2436/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	571/2025
175	D-WA/2436/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	572/2025
176	D-WA/2436/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	573/2025
177	D-WA/2438/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	574/2025
178	D-WA/2438/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	575/2025
179	D-WA/2439/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	576/2025
180	D-WA/2439/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	577/2025
181	D-WA/2439/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	578/2025
182	D-WA/2441/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	579/2025
183	D-WA/2441/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	580/2025

184	D-WA/2441/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	581/2025
185	D-WA/2598/2025 WA/ /	RAMESH CHANDRA MOHANTY MP	MANOJ KUMAR MOHANTY	582/2025
186	D-WA/2598/2025 WA/ /	RAMESH CHANDRA MOHANTY MP	MANOJ KUMAR MOHANTY	583/2025
187	D-WP(C)/2422/2025 WP(C)/1979/2025	RAJAN KUMAR SAHU MP	ASHOK DAS	1112/2025
188	D-WP(C)/2419/2025 WP(C)/ /	DEEPARANI MOHAPATRA MP	ALOK KUMAR MOHAPATRA	1113/2025
189	D-WP(C)/2420/2025 WP(C)/ /	KALIKINKARA GHOSH MOHAPATRA MP	ALOK KUMAR MOHAPATRA	1114/2025
190	D-WP(C)/2428/2025 WP(C)/ /	SUMIT SOURAV MP	ALOK KUMAR MOHAPATRA	1116/2025
191	D-WP(C)/48675/2024 WP(C)/29040/2024	DOLANTI NAG MP	ASHOK KUMAR DAS	1117/2025
192	D-WP(C)/48879/2024 WP(C)/29256/2024	JAGNYASENI RANA MP	ASHOK KUMAR DAS	1118/2025
193	D-WP(C)/50013/2024 WP(C)/30364/2024	M/S BHARTI TELEMEDIA LIMITED, BBSR MP	KAJAL SAHOO	1119/2025
194	D-WP(C)/49567/2024 WP(C)/29970/2024	NARASINGH CHARAN PATI MP	PURNA CHANDRA DAS	1120/2025
195	D-WP(C)/54756/2024 WP(C)/33232/2024	PRANATI MOHAPATRA MP		1121/2025
196	D-WP(C)/29741/2024 WP(C)/17054/2024	DR. NARAYAN PRADHAN MP	SAMEER KUMAR DAS	1122/2025
197	D-WP(C)/2451/2025 WP(C)/ /	RANJAN BEHERA MP	SUSHANTA KUMAR PRADHAN	1123/2025
198	D-WP(C)/12955/2021 WP(C)/12955/2021	GEETA BAL MP	JYOTIRMAY GUPTA	1124/2025
199	D-WP(C)/12958/2021 WP(C)/12958/2021	ANITA SAMANTARAY MP	JYOTIRMAY GUPTA	1125/2025
200	D-WP(C)/12963/2021 WP(C)/12963/2021	DURGESHNANDINI MOHAPATRA MP	JYOTIRMAY GUPTA	1126/2025
201	D-WP(C)/4040/2024 WP(C)/2427/2024	SARAT KUMAR MOHANTY MP	CHITTA RANJAN PATTNAIK	1127/2025
202	D-WP(C)/2456/2025 WP(C)/ /	SURYA NARAYAN MAHAPATRA MP	LALATENDU SAMAL	1128/2025
203	D-WP(C)/2457/2025 WP(C)/ /	AJIT KUMAR PATEL MP	AJAYA KUMAR NANDA	1129/2025
204	D-WP(C)/2458/2025 WP(C)/ /	MANGALSAI GANDA @ MANGASA GANDARIJEET MISHRA MP		1130/2025
205	D-WP(C)/2459/2025 WP(C)/2061/2025	M/S. NARAYANI MOTORS PVT.LTD., BBSR MP	RAJIB RATH	1131/2025
206	D-WP(C)/2461/2025 WP(C)/ /	ASHOK KUMAR PANIGRAHI MP	ARUN KUMAR PATRA	1132/2025
207	D-WP(C)/2464/2025 WP(C)/ /	PUSPA SINGH MP	ARUN KUMAR PATRA	1133/2025
208	D-WP(C)/2421/2025 WP(C)/ /	MILAN KUMAR PANDA MP	BANAJARANI PANDA	1134/2025
209	D-WP(C)/2473/2025 WP(C)/ /	NIRAKAR NAYAK MP	DAYANIDHI MISHRA	1135/2025
210	D-WP(C)/2474/2025 WP(C)/2076/2025	BISWAJEET GHOSE MP	SAROJA KANTA SAMAL	1136/2025
211	D-WP(C)/2478/2025 WP(C)/2087/2025	AJIT KUMAR SABAT MP	SAROJA KANTA SAMAL	1137/2025
212	D-WP(C)/2426/2025 WP(C)/2070/2025	DIPTI RANJAN NAYAK MP	MANOJ PANIGRAHI	1138/2025
213	D-WP(C)/2482/2025 WP(C)/ /	M/S.MAITHAN ISPAT LTD.,KOLKATA MP	PRABHU PRASAD MOHANTY	1139/2025
214	D-WP(C)/1075/2025 WP(C)/1117/2025	MANISHA PRUSTY MP	SUBHANKAR ROUT	1140/2025
215	D-WP(C)/666/2025	JAGABANDHU PRADHAN		

	WP(C)/703/2025	MP		1141/2025
216	D-WP(C)/52240/2024 WP(C)/1915/2025	PUNA SWAIN @ JANAKI SWAIN MP	DILLIP KUMAR PARIDA	1142/2025
217	D-WP(C)/1802/2014 WP(C)/1802/2014	HIMANSHU SEKHAR TRIP MP	MR.B.P.TRIPATHY	1143/2025
218	D-WP(C)/2489/2025 WP(C)/ /	SURENDRA KUMAR MEKAP MP	ASUTOSH SAHOO	1144/2025
219	D-WP(C)/2490/2025 WP(C)/ /	SANTANU KUMAR TAKRI MP	JYOTI PRAKASH PATRA	1145/2025
220	D-WP(C)/2627/2014 WP(C)/2627/2014	HIMANSHU S.TRIPATHY MP	M/S.B.P.TRIPATHY	1146/2025
221	D-WP(C)/2493/2025 WP(C)/ /	HIMANSU BARIK MP	AKSHAYA KUMAR JENA	1147/2025
222	D-WP(C)/2500/2025 WP(C)/ /	M/S. DILLIP KUMAR MOHANTY, KHORDH MP	MADHAB LAL AGARWAL	1148/2025
223	D-WP(C)/1477/2025 WP(C)/1392/2025	SANDEEP KUMAR DAS MP	SAMEER KUMAR DAS	1149/2025
224	D-WP(C)/2501/2025 WP(C)/ /	SUSANTA NAYAK MP	BINAYAK MOHAPATRA	1150/2025
225	D-WP(C)/2507/2025 WP(C)/ /	RAVI KUMAR SAHUKAR MP	ARUN KUMAR PATRA	1151/2025
226	D-WP(C)/2429/2025 WP(C)/2056/2025	PRATAP CHANDRA NAYAK MP	MANOJ PANIGRAHI	1152/2025
227	D-WP(C)/2509/2025 WP(C)/ /	BIPIN BISWAL MP	ARUN KUMAR PATRA	1153/2025
228	D-WP(C)/45493/2024 WP(C)/26710/2024	ASHOK KUMAR SAMANTARAY MP		1154/2025
229	D-WP(C)/40976/2024 WP(C)/29298/2024	LAXMI NAIK MP	SUJAY SHANKER SINGH DEO	1155/2025
230	D-WP(C)/2514/2025 WP(C)/ /	SUVENDU JENA MP	SAIBRATA RATH	1156/2025
231	D-WP(C)/6821/2021 WP(C)/6821/2021	SIBA PRASAD HOTA MP	B.K.PARDHI	1157/2025
232	D-WP(C)/2432/2025 WP(C)/2055/2025	MIHIR JENA MP	MANOJ PANIGRAHI	1158/2025
233	D-WP(C)/2520/2025 WP(C)/ /	DURGA PRASANA DAS MP	SAIBRATA RATH	1159/2025
234	D-WP(C)/13761/2021 WP(C)/13761/2021	SUDHIR RANJAN NAYAK MP	SANTOSH KUMAR NANDA	1160/2025
235	D-WP(C)/2530/2025 WP(C)/2085/2025	SHARAT KUMAR MAJHI MP	PRADIPTA KISHORE BHUYAN	1161/2025
236	D-WP(C)/2532/2025 WP(C)/ /	KHATIJA BEGUM MP	NILAMADHAB SARKAR	1162/2025
237	D-WP(C)/8441/2018 WP(C)/8441/2018	BIJAY KUMAR DAS MP	M/S.AJAYA KUMAR NAYAK	1163/2025
238	D-WP(C)/2534/2025 WP(C)/ /	KARTIKA CHANDRA BEHERA MP	SUDEEP KUMAR SARANGI	1164/2025
239	D-WP(C)/10844/2017 WP(C)/10844/2017	RAMA CH.DASH MP	M/S.SANDIPANI MISRA	1165/2025
240	D-WP(C)/2549/2025 WP(C)/ /	SUJATA MOHANTY MP	KUNJA SUNDAR DAS	1166/2025
241	D-WP(C)/2552/2025 WP(C)/ /	SATYANANDA BARAL MP	UPENDRA KUMAR SAMAL	1167/2025
242	D-WP(C)/2447/2025 WP(C)/ /	ARCELORMITTAL NIPPON STEEL INDIA L MP	LIMITEDATTNAIK	1168/2025
243	D-WP(C)/34896/2024 WP(C)/23654/2024	BULU SETHI MP		1169/2025
244	D-WP(C)/54114/2024 WP(C)/2037/2025	ORIENT PAPER MILLS, PROP. ORIENT PAPER MP	INDUSTRIAL BBSR	1170/2025
245	D-WP(C)/33396/2022 WP(C)/33396/2022	PUSPAK NAYAK MP	JANMEJAYA DASH	1171/2025
246	D-WP(C)/2572/2025 WP(C)/ /	ADAITYA PRASAD PATRA MP	BISWABIHARI MOHANTY	1172/2025

247	D-WP(C)/42206/2024 WP(C)/24756/2024	JANAKALYANA PARISADA, MAYURBHANAGAJIT PANDA MP		1173/2025
248	D-WP(C)/2576/2025 WP(C)/ /	DEEPAK KUMAR GARNAYAK MP	PRANAYA KISHORE HARICHANDAN	1174/2025
249	D-WP(C)/2578/2025 WP(C)/ /	KRUSHNA CHANDRA PANDEY MP	BHOJARAJ SETH	1175/2025
250	D-WP(C)/1762/2022 WP(C)/1762/2022	SUSHIL KUMAR KAR MP		1176/2025
251	D-WP(C)/2582/2025 WP(C)/ /	INDUSTRIAL SECURITY AND DETECTIVE SERVICES, KISHORE HARICHANDAN MP		1177/2025
252	D-WP(C)/2583/2025 WP(C)/ /	M/S RSB TRANSMISSIONS (I) LIMITED, CUTTACK MP	AKMISHRA	1178/2025
253	D-WP(C)/2588/2025 WP(C)/ /	SUNIL KUMAR GURU MP	AKSHAYA KUMAR SAHOO	1179/2025
254	D-WP(C)/2596/2025 WP(C)/ /	BIRENDRA KUMAR BEHERA MP	ARPIT SIKDAR	1180/2025
255	D-WP(C)/2597/2025 WP(C)/ /	TOPHANI SUBUDHI MP	SAILABALA JENA	1181/2025
256	D-WP(C)/2599/2025 WP(C)/ /	HARBINDAR SINGH DEENGRA MP	RANJAN KUMAR NAYAK	1182/2025
257	D-WP(C)/2603/2025 WP(C)/ /	NIRANJAN PRUSTY MP	SHAKTI DATTA TRIPATHY	1183/2025
258	D-WP(C)/2604/2025 WP(C)/ /	THE MANAGER (LEGAL), S.B.I. GENERAL INSURANCE CO. LTD., BBSR MP		1184/2025
259	D-WP(C)/2609/2025 WP(C)/ /	KRUTIBAS PATTANAYAK MP	LAXMIKANTA MOHANTY	1185/2025
260	D-WP(C)/2524/2025 WP(C)/ /	BIJAYA KUMAR NAYAK MP	GANESWAR BEHERA	1186/2025
261	D-WP(C)/54519/2024 WP(C)/362/2025	SASMITA DAS MP		1187/2025
262	D-WP(C)/2612/2025 WP(C)/ /	INDU MOHANTY MP	NIRANJAN LENKA	1188/2025
263	D-WP(C)/2613/2025 WP(C)/ /	THE ASKA CENTRAL MULTI PURPOSE COOPERATIVE SOCIETY LTD., GANJAM MP		1189/2025
264	D-WP(C)/2614/2025 WP(C)/ /	SASMITA CHAND MP	ALOK KUMAR MOHAPATRA	1190/2025
265	D-WP(C)/2620/2025 WP(C)/ /	SARAT DASH MP	ANJAN KUMAR JENA	1191/2025
266	D-WP(C)/2526/2025 WP(C)/ /	M/S. FLYWORLD COM. MP	KSHIROD KUMAR SAHOO	1192/2025
267	D-WP(C)/2626/2025 WP(C)/ /	CHHOTURAM SOREN MP	NIRANJAN BISWAL	1193/2025
268	D-WP(C)/2627/2025 WP(C)/ /	BISWARANJAN MOHAPATRA MP	ASHOK KUMAR SARANGI	1194/2025
269	D-WP(C)/3446/2002 WP(C)/3446/2002	DHANESWAR DAS MP	GURUDUTTA KAR	1195/2025
270	D-WP(C)/2542/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1196/2025
271	D-WP(C)/2542/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1197/2025
272	D-WP(C)/42717/2024 WP(C)/24977/2024	PRATIBHA NANDA MP	SANTOSH KUMAR NANDA	1198/2025
273	D-WP(C)/2634/2025 WP(C)/ /	M/S. PASUPATI RICE MILL, GANJAM MP	BIBEKANANDA BAISAKH	1199/2025
274	D-WP(C)/2637/2025 WP(C)/ /	M/S. SATGURU TRADERS, SUNDARGARH AVIJIT PATNAIK MP		1200/2025
275	D-WP(C)/859/2025 WP(C)/741/2025	RAMALATA NAYAK MP	BASUDEV PUJARI	1201/2025
276	D-WP(C)/54074/2024 WP(C)/ /	BATA KRUSHNA BEHERA MP	ABHIRAM SWAIN	1202/2025
277	D-WP(C)/859/2025 WP(C)/741/2025	RAMALATA NAYAK MP	BASUDEV PUJARI	1203/2025
278	D-WP(C)/2650/2025	GITANJALI PRADHAN	SUSANTA KUMAR BARAL	

279	WP(C)/ / D-WP(C)/2673/2025	MP BAPUSRI BIKASH NARAYAN DAS	SURYAKANTA DWIBEDI	1204/2025
280	WP(C)/ / D-WP(C)/2675/2025	MP RAJIB MOHANTY	ALOK KUMAR PANDA	1205/2025
281	WP(C)/ / D-WP(C)/2640/2025	MP SATYABHAMA LENKA @ BEWA	SOUBHAGYA SWAIN	1206/2025
282	WP(C)/ / D-WP(C)/2676/2025	MP BASANTI NAYAK	SURYAKANTA DWIBEDI	1207/2025
	WP(C)/ /	MP		1208/2025